

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 1152 of 2024**

**IN THE MATTER OF:**

**Sudhir Kumar Jha**

**....Applicant**

**Versus**

**Central Pollution Control Board & Ors.**

**....Respondent(s)**

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**THROUGH**

**DATE: 01.01.2025**

**PLACE: NEW DELHI**



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1152 of 2024



IN THE MATTER OF:

Sudhir Kumar Jha

....Applicant

Versus

Central Pollution Control Board & Ors.

....Respondent(s)

RESPONSE ON BEHALF OF THE RESPONDENT NO.-4,  
UTTAR PRADESH POLLUTION CONTROL BOARD, IN  
COMPLIANCE TO THE ORDER DATED 12.09.2024 PASSED  
BY THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

I, Ajeet Kumar Suman S/o Late Baliram Vimal, aged about 50 years, R/o HIG-1056, Sector-I, Aashiyana, Lucknow do hereby solemnly affirm and state as under:

1. That I am presently posted as Regional Officer of Uttar Pradesh Pollution Control Board (hereinafter "UPPCB"), Gorakhpur. I say that I am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.

That present matter is against Respondent No. 2, an integrated steel plant of 3 lakh TPA and Captive Power Plant of 30 MW capacity in GIDA Industrial Area, Gorakhpur regarding to the causing air pollution.

A-h  
AMBRISH KUMAR  
ADVOCATE & NOTARY  
VIII. Devi Ganj, Anaiya  
Adampur, Amuli, Lucknow  
31/12/24

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Suman

3. That it is pertinent to mention here that in pursuance to the complaint made by the applicant vide letter dated 16.02.2024, contained as annexure no. A-1 to the original application, the UPPCB has carried an inspection of the site in question, i.e. Respondent No.-2, on 29.02.2024. The inspection report dated 29.02.2024 is being annexed herewith as **Annexure No.R4/1**.
4. That it is also worthwhile to mention here that relying upon the inspection report, (Annexure no.R4/1), and the discrepancies found during the said inspection the UPPCB vide its letter dated 05.03.2024 has issued a direction to the Respondent No.-2 for rectifying the discrepancies as mentioned in the said letter. The letter dated 05.03.2024 is being annexed herewith as **Annexure No.R4/2**.
5. That in pursuance to the direction issued by the UPPCB the Respondent No.-2 vide its letter dated 27.03.2024, received on 30.03.2024, has given a reply regarding to the 7 points as mentioned in direction letter dated 05.03.2024, contained as annexure no.R4/2. The copy of the reply dated 27.03.2024 is being annexed herewith as **Annexure No.R4/3**.
6. That thereafter the applicant has instituted the present original application before this this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) regarding to the grievance in question. By considering the grievance vide its order dated 12.09.2024 this Hon'ble Tribunal was pleased to direct the respondents for filing their response/reply by way of an affidavit at least one week before



AK  
**AMBRISH KUMAR**  
 ADVOCATE & NOTARY  
 Vill. Devi Ganj, Ananya  
 Lucknow

31/1/24

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 Suman

the next date of hearing through e-filing and by an advocate by issuing the notice.

7. That further it is to state here that in compliance to the direction passed by this Hon'ble Tribunal and in pursuance to the reply submitted by the Respondent No.-2, UPPCB has carried out an inspection on 26.12.2024. A copy of the inspection report dated 26.12.2024 along with the monitoring reports is being annexed herewith as **Annexure No.R4/4**.

8. That in pursuance to the recommendations and findings made in the inspection report dated 26.12.2024, the UPPCB vide its letter dated 31.12.2024 has issued a show cause notice under Section-31A of the Air (Prevention and Control of Pollution) Act, 1981, as amended, against the Respondent No.-2. A copy of the show cause notice dated 31.12.2024 is being annexed herewith as **Annexure No.R4/5**.

9. That furthermore it is also relevant to mention here that the Environmental Clearance (EC) vides dated 18.09.2019 and 01.12.2020 has been issued by the MoEF&CC in favour of the Respondent No.-2. A copy of EC dated 01.12.2020 is being annexed herewith as **Annexure No-R4/6**.

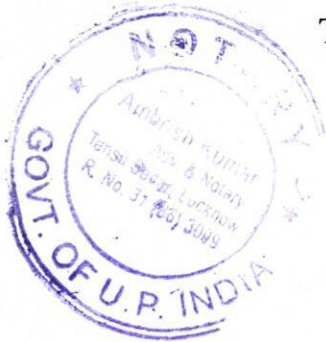
That further it is stated that Consent to Establish (CTE) was granted by the UPPCB in favour of the Respondent No.-2 vide letter dated 26.10.2018 and also the Consent to Operate (CTO) was issued vide letter dated 22.06.2022, valid up to 31.12.2026. A copy of CTE and CTO are collectively being annexed herewith as **Annexure No-R4/7**.



AMBRISH KUMAR  
ADVOCATE & NOTARY  
VIII. Devi Ganj, Anaraya  
Adampur, Janubi, Lucknow  
31/12/24

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- 11. That the Annexure annexed to the present accompanying Affidavit is true copy of their respective original.
- 12. That the present affidavit on behalf of the Uttar Pradesh Pollution Control Board is submitted before this Hon'ble Tribunal for kind perusal and consideration.



*AK*  
*Suman*  
**DEPONENT**

**VERIFICATION:**

Verified at Lucknow on this the 31<sup>st</sup> day of December, 2024 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

*AK*  
*Suman*  
**DEPONENT**

*A.K.*  
**AMBRISH KUMAR**  
**ADVOCATE & NOTARY**  
**Devi Ganj, Anaiya**  
**Adampur, Janubi, Lucknow**  
*31/12/24*

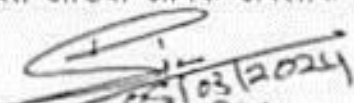
*AK*  
*Suman*  
I know and identify the deponent who has signed/put T.I. before me

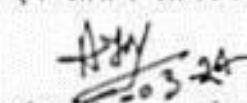
मेसर्स अंकुर उद्योग लि०, प्लॉट नं० ए०एल०-२, सेक्टर-२३, गीडा, गोरखपुर के विरुद्ध श्री सुधीर कुमार झा, राष्ट्रीय अध्यक्ष, पटरी व्यापारी, गोरखपुर द्वारा की गयी शिकायत के संदर्भ में निरीक्षण आख्या।

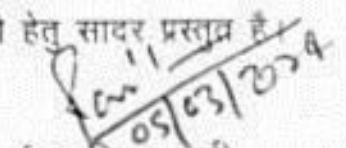
कृपया उपरोक्त विषय के सम्बन्ध में उद्योग का स्थलीय निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 29.02.2024 को किया गया। श्री निखिल जालान, उद्योग प्रतिनिधि के रूप में उपस्थित थे। निरीक्षण के समय उद्योग संचालित पाया गया। विस्तृत निरीक्षण आख्या निम्नवत् है:-

1. उक्त उद्योग एक इन्टीग्रेटेड स्टील प्लांट है, जो गोरखपुर औद्योगिक विकास प्राधिकरण (गीडा) द्वारा विकसित औद्योगिक क्षेत्र के प्लॉट नं० ए०एल०-२, सेक्टर-२३ पर वर्ष 2022 से स्थापित एवं संचालित है।
2. उद्योग को द्वारा एम.एस. बिलेट्स-300300 मीट्रिक टन प्रतिवर्ष, स्पंज आयरन-212500 मीट्रिक टन प्रतिवर्ष, एम.एस. रि-बार एवं स्ट्रक्चरल स्टील-291300 मीट्रिक टन प्रतिवर्ष, कौष्टिक पावर प्लांट 16 मेगावाट एवं 14 मेगावाट उत्पादन किया जाता है।
3. उद्योग में पावर प्लांट जनरेशन हेतु 55 टी.पी.एच. क्षमता का सी.एफ.बी.सी. ब्यायलर स्थापित है, जिसमें फ्यूल के रूप में कोल, डोलाचार एवं राईस हस्क का प्रयोग किया जाता है। उक्त ब्यायलर में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में इलेक्ट्रो स्टेटिक प्रेसिपिटेटर (ई.एस.पी.) तथा भूतल से 80 मीटर ऊंची चिमनी स्थापित है।
4. उद्योग के स्पंज आयरन प्लांट में 69 टी.पी.एच. क्षमता का डब्लू.एच.आर.बी. ब्यायलर स्थापित है, जिसमें फ्यूल के रूप में कोल का प्रयोग किया जाता है। उक्त ब्यायलर में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में इलेक्ट्रो स्टेटिक प्रेसिपिटेटर (ई.एस.पी.) तथा भूतल से 120 मीटर ऊंची चिमनी स्थापित है।
5. उद्योग में 03 अदद इंडक्शन फर्नेश (30 मीट्रिकटन प्रति बैच क्षमता का इंडक्शन फर्नेश) स्थापित है, जिसमें फ्यूल के रूप में विद्युत का प्रयोग किया जाता है। उक्त इंडक्शन फर्नेश में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में बैग फिल्टर्स तथा भूतल से लगभग 30 मीटर ऊंची चिमनी स्थापित है। निरीक्षण के समय उक्त इंडक्शन फर्नेश के साथ वायु प्रदूषण नियंत्रण व्यवस्था हेतु स्थापित प्राईमरी एवं सेकेंडरी हुड से संलग्न आई०डी० फैन एवं बैग हाउस संचालित अवस्था में नहीं पाया गया। जिससे वायु प्रदूषणकारी अवयवों को बिना नियंत्रित किये हुए वायु मण्डल में निस्तारित किया जाता हुआ पाया गया।
6. उद्योग परिसर में वाहनों के आवागमन हेतु प्रयोग किये जाने वाले मार्गों को पक्का (Metalled) नहीं किया गया है। उद्योग परिसर के मार्गों के किनारे धूल शमन हेतु स्थापित वाटर स्प्रेडर संतोषजनक ढंग से कार्य करते नहीं पाये गये। उद्योग परिसर में कोल एवं आयरन ओर, रेलवे ट्रैक से अनलोडिंग कर खुले परिसर में भण्डारित किया गया है। उक्त सामग्री को भण्डारण हेतु उचित क्षमता का भण्डारण कक्ष स्थापित नहीं किया गया है।
7. उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था ई.एस.पी. पैनल पर एनेर्जी मीटर स्थापित नहीं किया गया है। उद्योग परिसर में वायु उत्सर्जन स्रोतों के स्थान पर पी.टी.जेड. कैमरा स्थापित नहीं किया गया है। अतः उपरोक्त तथ्यों को दृष्टिगत रखते हुए उद्योग को नोटिस प्रेषित किया जाना उचित होगा।

उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
(डा० आर०के० सिंह)  
प्रयोगशाला सहायक

  
(अन्या प्रसाद)  
वैज्ञानिक सहायक

  
(राम नितिन वर्मा)  
वैज्ञानिक सहायक

क्या !  
वर्षा  
Gram. aryavaran



क्षेत्रीय कार्यालय 63

पर्यावरण बचाइए !!  
Phone & Fax : 0551-2273937  
Contact No. : 7839891824

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
REGIONAL OFFICE

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

Ref. No. 1120/सा-38/मु.वि.पु./2024

दिनांक

Dated 05-03-24

सेवा में

मे० अंकुर उद्योग प्रा० लि०,  
ए.एल.-2, सेक्टर-23, गौडा,  
गोरखपुर

विषय:- वायु प्रदूषण (निवारण एवं नियंत्रण) अधिनियम 1981 के प्राविधानों के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त वर्णित अधिनियम का संदर्भ ग्रहण करने का कष्ट करें। उक्त के अनुपालन के अनुक्रम में आपके उद्योग का निरीक्षण दिनांक 29.02.2024 को इस कार्यालय द्वारा किया गया। निरीक्षण के समय पाया गया कि आपके उद्योग में इन्डवशन फर्नेस के साथ वायु प्रदूषण नियंत्रण हेतु स्थापित प्राइमरी एवं सेकेण्डरी हुड से संलग्न ID Fan एवं बैग हाउस का संचालन नहीं किया जा रहा है, जिससे इन्डवशन फर्नेस में कच्चे माल को पिघलाने से जनित होने वाला वायु उत्सर्जन बिना किसी नियंत्रण के सीधे वायुमण्डल में निस्तारित होता पाया गया। उद्योग परिसर में वाहनों के आवागमन हेतु प्रयोग किए जाने वाले मार्गों को पक्का (Metolled) नहीं किया गया है, जिससे वाहनों के संचालन से धूल उत्सर्जन होता पाया गया। परिसर में मार्गों के किनारे धूल शमन हेतु स्थापित वाटर स्प्रीकलर सन्तोषजनक ढंग से कार्य करते नहीं पाए गए, जिससे धूल उत्सर्जित होकर वायु मण्डल में निस्तारित होती पायी गयी। ज्ञातव्य है कि इकाई सहजनवा क्षेत्र में आवासीय सोना के सगीप स्थापित होने के कारण इस क्षेत्र के निवासियों द्वारा वायु प्रदूषण से सम्बन्धित शिकायतें विभिन्न पटल एवं माध्यम से प्राप्त हो रही है। अतः जनहित के दृष्टिगत आपको निम्नानुसार अविलम्ब कार्यवाही किये जाने हेतु निर्देशित किया जाता है:-

1. उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित सभी व्यवस्था/संयंत्रों का सतत व प्रभावी रूप से संचालन किया जाए।
2. उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का कराया जाये एवं धूल शमन हेतु समुचित प्रकार से जल छिड़काव किया जाए।
3. उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कन्ट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जायें एवं इनकी रीडिंग की दैनिक लॉगबुक बनाये/मैन्टेन जी जाये।
4. उद्योग परिसर में वायु उत्सर्जन स्रोतों को लक्षित करते हुए पी०टी०जेड० कैमरों की स्थापना अविलम्ब की जाए तथा आई०पी० एड्रेस तथा पासवर्ड इस कार्यालय को उपलब्ध कराया जाए।
5. उद्योग को प्राप्त पर्यावरणीय क्लीएरेंस तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रत्येक त्रैमास में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाना सुनिश्चित किया जाए।
6. उद्योग में शून्य उत्सर्जन निस्तारण हेतु संतोषजनक व्यवस्था की स्थापना की जाए।
7. उद्योग द्वारा उद्योग परिसर की परिवेशिक वायु गुणता बोर्ड से मान्यता प्राप्त/एन.ए.बी.एल. प्रमाणित प्रयोगशाला से कराकर इस कार्यालय को प्रत्येक माह प्रस्तुत की जाए।

महादेव झारखण्डी, आवास विकास कालोनी, देवरिया रोड, कूड़ाघाट, गोरखपुर-273 008

MAHADEV JHARKHANDI, AVAS VIKAS COLONY, DEORIA ROAD, KUNRAGHAT, GORAKHPUR-273 008

E-mail : rogorakhpur@uppcb.in

उपरोक्त निर्देशों की अनुपालन आठवा 15 दिन में इस कार्यालय को प्रस्तुत किया जाना सुनिश्चित किया जाए अन्यथा की दशा में उद्योग को विरुद्ध पर्यावरण संरक्षण अधिनियम 1986 के प्राविधानों के अन्तर्गत विधिक कार्यवाही की जा सकती है, जिसके अन्तर्गत इकाई को विरुद्ध पर्यावरणीय क्षतिपूर्ति के अधिरोपण के साथ बन्दी की कार्यवाही सम्मिलित हो सकती है, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं इसके जिम्मेदार पदाधिकारियों का होगा।

भयदीय

(अनिल कुमार शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सादर सूचनाार्थ प्रेषित-

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-8, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी





Dated - 27/03/2024

To,

**The Regional Officer,**

Uttar Pradesh Pollution Control Board, Gorakhpur

Mahadev Jharkhandi, Avas Vikas Colony,

Deoria Road, Kunraghat, Gorakhpur (UP) - 273008 .

**Subject:** Reply to the UPPCB query letter no - 1120/सं - 38/ मु.प्रि.प/ 2024 Dated 05.03.2024.

Respected Sir,

In reference to the subject mentioned above, we are submitting point wise reply which are as follows :

Sl.	Query	Reply
1.	उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित सभी व्यवस्था / संयन्त्रों का सतत व प्रभावी रूप से संचालन किया जाए।	Air Pollution control devices like ESP, Bag Filters & Fume Extraction Systems installed in the premises are being working properly and efficiently. As per your instruction we shall ensure continuous and break-down free operations of the same. Ambient air quality monitoring is regularly done and submitted with the 6 monthly EC compliance and also on Quarterly basis. Results are within Norms, Copy of test report is attached as Annexure - 1.
2.	उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का कराया जाये एवं धूल शमन हेतु समुचित प्रकार से जल छिड़काव किया जाए।	This is a green field project, and the land on which the plant has been established was Low-land and a filling of 8 - 10 feet has been done on the-road and left for compaction of soil to get strength. Metalled road will be constructed after the upcoming monsoon season. Currently, regular Water sprinkling through tanker and sprinklers is being done to reduce the dust due to vehicle movement.

SA/OS  
Jan. 17. 9  
15/3/2024

**ANKUR UDYOG LIMITED (STEEL DIVISION)**

CIN: U28113UP1996PLC120327 | GSTIN: 09AACCA6741R222 | PAN: AACCA6741R

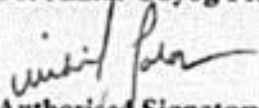
AL-2, Sector-23, GIDA, Sahjanwa, Gorakhpur, 273209, U.P.

www.ankurindia.com | Tel. 6390 122 122

3. उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कंट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जायें एवं इनकी रीडिंग की दैनिक लॉगबुक बनाये / मेन्टेन की जाये।	Electric Energy meters has been provided with all major Air pollution control devices. As per your instructions Log Book of the reading from the same shall be maintained.
4. उद्योग परिसर में वायु उत्सर्जन श्रॉटों को लक्षित करते हुए पी०टी० जेड० कैमरों की स्थापना अविलम्ब की जाए तथा आई०पी० एडेस तथा पासवर्ड इस कार्यालय को उपलब्ध कराया जाए।	As per the EC condition Continuous online Stack Monitoring equipment has been installed and connected with CPCB server. As per your instructions we shall get PTZ Cameras installed soon and the IP for the same shall be provided in due course.
5. उद्योग को प्राप्त पर्यावरणीय क्लीअरन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रत्येक त्रैमास में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाना सुनिश्चित किया जाए।	Six * Monthly Compliance report of Environmental Clearance is being submitted to regional office of MOEF&CC and UPPPCB as per guidelines. (copy of the last 06 monthly compliance is Attached Annexure - 2) Compliance of CTO condition is shall be submitted to UPPCB on quarterly basis regularly.
6. उद्योग में शून्य उत्प्रवाह निस्तारण हेतु संतोषजनक व्यवस्था की स्थापना की जाए।	Noted. Unit is based on Zero liquid Discharge. Treated water be utilised in Dust Suppression and Green belt development.
7. उद्योग द्वारा उद्योग परिसर की परिवेशिय वायु गुणता बोर्ड से मान्यता प्राप्त / एन.ए.बी.एल. प्रमाणि प्रयोगशाला से कराकर इस कार्यालय को प्रत्येक माह प्रस्तुत की जाए।	Quarterly Ambient Air Quality Monitoring has been done as per CTO conditions. Copy of the same is being attached as Annexure - 1.

It is requested that kindly consider our reply for which we shall be highly obliged.

Thanking you,  
For Ankur Udyog Private Limited

  
Authorised Signatory.  
Nikhil Jalan

# ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/281, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)

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ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007

An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP.

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10683/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		Near Main Gate	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1 (a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	55	55
(d)	Average ambient temperature (°C)	21	21
(e)	Time of Sampling Started (Hours)	10:40 am (12/03/2024)	10:40 am (12/03/2024)
(f)	Time of Sampling completed (Hours)	10:25 am (13/03/2024)	10:25 am (13/03/2024)
(g)	Total time of sampling (minutes)	24 hour (1432 minutes)	24 hour (1432 minutes)
2	Average sampling rate for PM (m <sup>3</sup> /minute)	1.165	NA
3	Average sampling rate for gas (LPM)	0.5	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1667.814	• 23.859
	• GAS (liter)	• 715.8	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	84.5	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	52.39	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	14.85	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	21.42	8.0 - 750	For 24 hour =60

----- END OF REPORT -----

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- Complain register is available in our laboratory

Authorized Signatory  
(Sandeep Kr Verma)  
Lab-In-charge

Authorized Signatory  
(Ritu Garg)  
QM



# ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ETRC/PM09/TEST-REP/ET/42

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10684/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		Village: Sahbazganj	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	55	55
(d)	Average ambient temperature (°C)	21	21
(e)	Time of Sampling Started (Hours)	10:52 am (12/03/2024)	10:52 am (12/03/2024)
(f)	Time of Sampling completed (Hours)	10:39 am (13/03/2024)	10:39 am (13/03/2024)
(g)	Total time of sampling (minutes)	24 hour (1420 minutes)	24 hour (1420 minutes)
2	Average sampling rate for PM (m <sup>3</sup> /minute)	1.155	NA
3	Average sampling rate for gas (LPM)	0.5	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1640.331	• 23.668
	• GAS (liter)	• 710.1	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	78.6	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	47.32	2.0 - 500	For 24 hour =80
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.28	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	19.46	6.0 - 750	For 24 hour =80

#### END OF REPORT

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- Complain register is available in our laboratory

Authorized Signatory  
(Sandeep Kr Verma)  
Lab-Incharge



Authorized Signatory  
(Ritu Garg)  
QM


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ETRC/PM09/TEST-REP/FT/42

**TEST REPORT**  
**AMBIENT AIR QUALITY MONITORING REPORT**

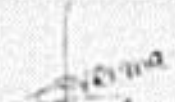
Test Report Ref No. ETRC/EPA/10685/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		At Village: Domhar	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1 (a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	56	56
(d)	Average ambient temperature (°C)	22	22
(e)	Time of Sampling Started (Hours)	10:36 am (13/03/2024)	10:36 am (13/03/2024)
(f)	Time of Sampling completed (Hours)	10:20 am (14/03/2024)	10:20 am (14/03/2024)
2	Total time of sampling (Minutes)	24 hour (1415 minutes)	24 hour (1415 minutes)
3	Average Air sampling rate (m <sup>3</sup> /minute)	1.745	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1620.633	• 23.583
	• GAS (liter)	• 707.7	

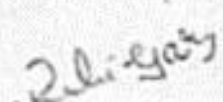
**TEST RESULT**

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/ 2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	75.4	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	45.76	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.12	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2008 Reaffirmed: 2022	µg/m <sup>3</sup>	18.61	6.0 - 750	For 24 hour =80

----- END OF REPORT -----

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 Authorized Signatory  
 (Sandeep Kr Verma)  
 Lab-Incharge

  
 Authorized Signatory  
 (Ritu Garg)  
 QM

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ETRC/PM09/TEST-REP/FT/42

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10686/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		At Village: Johnia	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	56	56
(d)	Average ambient temperature (°C)	22	22
(e)	Time of Sampling Started (Hours)	10:52 am (13/03/2024)	10:52 am (13/03/2024)
(f)	Time of Sampling completed (Hours)	10:35 am (14/03/2024)	10:35 am (14/03/2024)
2	Total time of sampling (Minutes)	24 hour (1424 minutes)	24 hour (1424 minutes)
3	Average Air sampling rate (m <sup>3</sup> /minute)	1.155	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1644.489	• 23.728
	• GAS (liter)	• 711.9	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/ 2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	76.6	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	47.20	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.55	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	18.63	6.0 - 750	For 24 hour =80

END OF REPORT

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(Sandeep Kr Verma)  
Lab-In-charge

Authorized Signatory  
(Ritu Garg)  
QM

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 01

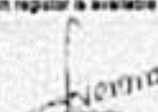
Test Report Ref No. ETRC/EPA/10687/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1.(a)	Date of monitoring	12.03.2024
(b)	Stack material	RCC/ Concrete
(c)	Height of stack from ground level	120 mts
(d)	Source to which stack attached	DRI Kiln + WHRB Boiler
(e)	No of boiler attached with capacity	01 No. x 69 TPH WHRB
(f)	Type and quantity of fuel used	Coal
(g)	Details of APCS installed	ESP
2.	PARAMETERS	VALUES
(a)	Ambient temperature (°C)	26.0
(b)	Stack gas temperature (°C)	135.0
(c)	Stack gas velocity (m/sec)	11.88
(d)	Flow rate (LPM)	17
(e)	Sampling time (minutes)	62
(f)	Volume of air sampled (liters)	1054

### TEST RESULT

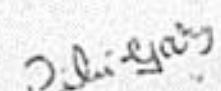
Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	47.6	2.0 - 1000	150

----- END OF REPORT -----

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Authorized Signatory  
(Sandeep Kr Verma)  
Lab-Incharge



  
Authorized Signatory  
(Ritu Garg)  
QM



# ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

..Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)

Email : ETRCLTH@YAHOO.IN, Web: www.etrcltdia.com

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 02

Test Report Ref No. ETRC/EPA/10688/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1/a)	Date of monitoring	12.03.2024
(b)	Stack material	RCC/ Concrete
(c)	Height of stack from ground level	80 mts
(d)	Source to which stack attached	CFBC Boiler
(e)	No of boiler attached with capacity	01 No., 55 T/hr
(f)	Type and quantity of fuel used	Coal + Dolachar + Rice Husk
(g)	Details of APCS installed	ESP
2.	PARAMETERS	VALUES
(a)	Ambient temperature (°C)	25.0
(b)	Stack gas temperature (°C)	130.0
(c)	Stack gas velocity (m/sec)	11.92
(d)	Flow rate (LPM)	17
(e)	Sampling time (minutes)	60
(f)	Volume of air sampled (liters)	1020

### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	46.8	2.0 - 1000	50

#### END OF REPORT

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 03

Test Report Ref No. ETRC/EPA/10689/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Sr. No.	GENERAL INFORMATION	DETAILS	
1/a	Date of monitoring	13.03.2024	
(b)	Stack material	Mild Steel	
(c)	Height of stack from ground level	30 mts	
(d)	Source to which stack attached	Induction Furnace Crucible	
(e)	No of boiler attached with capacity	03 Nos., 30 T/Batch/Heat	
(f)	Type and quantity of fuel used	Electricity	
(g)	Details of APCS installed	Bag Filters	
2.	PARAMETERS	VALUES	
(a)	Ambient temperature (°C)	28.0	
(b)	Stack gas temperature (°C)	132.0	
(c)	Stack gas velocity (m/sec)	11.90	
(d)	Flow rate (LPM)	17	
(e)	Sampling time (minutes)	61	
(f)	Volume of air sampled (liters)	1037	

### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	46.9	2.0 - 1000	150

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 03

Test Report Ref No. ETRC/EPA/10659/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1.(a)	Date of monitoring	13.03.2024
(b)	Stack material	Mild Steel
(c)	Height of stack from ground level	30 mts
(d)	Source to which stack attached	Induction Furnace Crucible
(e)	No of boiler attached with capacity	03 Nos., 30 T/Batch/Heat
(f)	Type and quantity of fuel used	Electricity
(g)	Details of APCS installed	Bag Filters
2.	PARAMETERS	VALUES
(a)	Ambient temperature (°C)	26.0
(b)	Stack gas temperature (°C)	132.0
(c)	Stack gas velocity (m/sec)	11.90
(d)	Flow rate (LPM)	17
(e)	Sampling time (minutes)	61
(f)	Volume of air sampled (liters)	1034

### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	46.9	2.0 - 1000	150

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ETRC/PM09/TEST-REP/FT/44

## TEST REPORT AMBIENT NOISE MONITORING AND ANALYSIS REPORT

Test Report Ref No. ETRC/EPA/10690/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
(a)	Date of monitoring	13/03/2024 (06:00 AM) to 14/03/2024 (06:00 AM)
(b)	Sample Description	Ambient Noise
(c)	Sampling Location	Near Main Gate
(d)	Environmental Condition	Normal
(e)	Monitoring Protocol	IS: 9889: 1981, Reaffirmed: 2020

### TEST RESULT

Sr. No.	Parameter	Unit	Ambient Noise Level	
			Results Day Time (06:00 AM - 10:00 PM)	Results Night Time (10:00 PM - 06:00 AM)
1	Equivalent sound level	dB(A)	62.12	49.85

Noise Standards as per CPCB Schedule rule 3(1) and 4(1)			
Area Code	Category of Area/Zone	Limits in dB(A) Leq	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

END OF REPORT

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ETRC/PM09/TEST-REP/FT/45

## TEST REPORT WATER & WASTEWATER ANALYSIS

Test Report Ref No. ETRCEPA/10691/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)

### SAMPLE DETAILS

1	Water/ Waste Water	Ground Water	5	Packing Condition	Sealed
2	Sample Description	Borewell	6	Sample Collected By	ETRC
3	Sample received date	14.03.2024	7	Analysis Start Date	14.03.2024
4	Sample Quantity	5.0 liters	8	Analysis End Date	18.03.2024

### TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 24 <sup>th</sup> Ed. 2023 - 4500 H <sup>+</sup>	7.6	1 - 14
2	Turbidity	NTU	APHA 24 <sup>th</sup> Ed. 2023 - 2130 B	BDL	2 - 40
3	Colour	Hazen	IS: 3025 (Part-4): 2021	<5.0	5 - 30
4	Odour	-	IS: 3025 (Part-5): 2018	Agreeable	Qualitative
5	Total Hardness as CaCO <sub>3</sub>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 2340 C	264.0	5.0 - 800
6	Calcium as Ca	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	54.4	2.0 - 600
7	Magnesium as Mg	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3500 Mg, B	31.10	0.1 - 200
8	Chloride as Cl <sup>-</sup>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500-Cl <sup>-</sup> B	26.9	2.0 - 2000
9	Alkalinity as CaCO <sub>3</sub>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 2320 B	280.9	2.0 - 1000
10	Total Dissolved Solid (TDS)	mg/l	IS: 3025 (Part-16): 2023	386.4	10 - 5000
11	Fluoride as F <sup>-</sup>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500 F <sup>-</sup> C	0.38	0.02 - 5.0
12	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500 SO <sub>4</sub> <sup>2-</sup> E	28.0	1.0 - 500
13	Nitrate as NO <sub>3</sub> <sup>-</sup>	mg/l	IS: 3025 (Part-34): 1988 Reaffirmed: 2019	BDL	1.0 - 70
14	Total Chromium as Cr	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 5.0
15	Zinc as Zn	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.36	0.05 - 15
16	Cadmium as Cd	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0
17	Copper as Cu	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 10
18	Nickel as Ni	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 5.0
19	Iron as Fe	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.14	0.05 - 20
20	Lead as Pb	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.01 - 10

Page 1 of 1



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## Test Report Ref No. ETRC/EPA/10691/2024

21	Manganese as Mn	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.02	0.02 - 5.0
22	Arsenic as As	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.02 - 2.0
23	Mercury as Hg	µg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3112 B	BDL	0.5 - 1000

BDL=Below Detection Limit

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ETRC/PM09/TEST-REP/FT/46

## TEST REPORT SOIL ANALYSIS

Test Report Ref No. ETRC/EPA/10692/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)

## SAMPLE DETAILS

1	Sampling Location	Project Site	5	Packing Condition	Sealed
2	Sample Description	Soil Sample	6	Sample Collected By	ETRC
3	Sample received date	14.03.2024	7	Analysis Start Date	14.03.2024
4	Sample Quantity	1.0 kg	8	Analysis End Date	18.03.2024

## TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	IS: 2720 (Part-26): 1987 Reaffirmed: 2021	7.2	1 - 14
2	Electrical Conductivity	µs/cm	IS: 14767: 2000 Reaffirmed: 2021	296.0	1.0 - 40000
3	Moisture Contents	%	IS: 2720 (Part-2): 1973 Reaffirmed: 2020	3.10	1.0 - 50
4	Copper as Cu	mg/kg	Method Manual of Soil Testing in India	4.2	0.3 - 500
5	Zinc as Zn	mg/kg	Method Manual of Soil Testing in India	6.6	1.0 - 500
6	Iron as Fe	mg/kg	Method Manual of Soil Testing in India	270.0	5.0 - 500
7	Manganese as Mn	mg/kg	Method Manual of Soil Testing in India	68.0	5.0 - 500
8	Sulphur	mg/kg	IS: 14565: 1999 Reaffirmed: 2019	13.2	5.0 - 100

Method Manual of Soil Testing in India (Department of Agriculture and Cooperation Ministry of Agriculture, Government of India), 4&3 (196): 2022

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माननीय एनओजीओटी, नई दिल्ली में योजित ओओओ नं०- 1152/2024 सुधीर कुमार झा बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 12.09.2024 के संदर्भ में मेसर्स अंकुर उद्योग लि०, प्लॉट नं० एओएलओ-2, सेक्टर-23, गीडा, गोरखपुर की निरीक्षण आख्या।

कृपया उपरोक्त विषय के सम्बन्ध में उद्योग का स्थलीय निरीक्षण अवोहरतासरीगण द्वारा दिनांक 26.12.2024 को किया गया। श्री निखिल जालान, उद्योग प्रतिनिधि के रूप में उपस्थित थे। निरीक्षण के समय उद्योग संचालित पाया गया। विस्तृत निरीक्षण आख्या निम्नवत् है-

1. उक्त उद्योग एक इन्टीग्रेटेड स्टील प्लांट है, जो गोरखपुर औद्योगिक विकास प्राधिकरण (गीडा) द्वारा विकसित औद्योगिक क्षेत्र के प्लॉट नं० एओएलओ-2, सेक्टर-23 पर वर्ष 2022 से स्थापित एवं संचालित है।
2. उद्योग को मिनिस्ट्री ऑफ इन्वायरन्मेंट, फॉरेस्ट एण्ड क्लाइमेट चेंज, भारत सरकार, नई दिल्ली के फाईल नं० जेओ-11011/416/2017-आईओएओआईओआईओ (प्रथम), दिनांक 18.09.2019 एवं यथासंशोधित दिनांक 01.12.2020 के माध्यम से पर्यावरणीय स्वीकृति प्राप्त है।
3. उद्योग को बोर्ड मुख्यालय के पत्र सं० 32390/यूओपीओपीओसीओबीओ/गोरखपुर (यूओपीओपीओसीओबीओआरओओओ)/सीओटीओईओ/गोरखपुर/2018, दिनांक 26.10.2018 के माध्यम से पर्यावरणीय दृष्टिकोण से अनापत्ति प्रमाण पत्र निर्गत किया गया है।
4. उद्योग को बोर्ड मुख्यालय के पत्र दिनांक 22.06.2022 के माध्यम से एम.एस. बिलेट्स-300300 मीट्रिक टन प्रतिवर्ष, स्पंज आयरन-212500 मीट्रिक टन प्रतिवर्ष, एम.एस. रि-बार एवं स्ट्रक्चरल स्टील-291300 मीट्रिक टन प्रतिवर्ष, कैपिटल पावर प्लांट 16 मेगावाट एवं 14 मेगावाट उत्पादन हेतु सशर्त सहमति जल एवं वायु जारी किया गया है।
5. उक्त इन्टीग्रेटेड स्टील प्लांट में प्रयुक्त किये जाने वाले मुख्य कच्चे माल एवं उगवी क्षमता का विवरण निम्नवत् है :-

Sl. No.	Units	Raw Materials	
		Name	Amount ( TPA)
1	Manufacturing of Sponge Iron	Iron Ore/Iron Ore Pellets	308100
		Dolomite	12800
		Imported Coal	180600
2	Manufacturing of M.S. Billets	Sponge Iron	212500
		M.S. Scraps	110400
		Ferro Alloy	4300
		Pig Iron	17700
3	Manufacturing of M.S.Bar	M.S. Billets	300300
4	Power Plant	Dolachar	31900
		* Indian Coal	75442

6. उद्योग में कच्चे माल यथा कोल एवं आयरन ओर, रेलवे एवं ट्रक के माध्यम से आपूर्ति की जाती है। रेलवे से आपूर्ति हेतु उद्योग द्वारा रेलवे साइडिंग बनाया गया है।

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7. उद्योग में पावर प्लांट जनरेशन हेतु 55 टीपीएच क्षमता का सी.एफ.बी.सी. ब्यायलर स्थापित है, जिसमें फ्यूल के रूप में कोल, जोलाचार एवं राईस हस्क का प्रयोग किया जाता है। उक्त ब्यायलर में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में इलेक्ट्रो स्टैटिक प्रेसिपिटैटर (ई.एस.पी.) तथा भूतल से 80 मीटर ऊंची चिमनी स्थापित है। निरीक्षण के समय उक्त ब्यायलर से संलग्न चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों के अनुश्रवण का कार्य किया गया। प्रयोगशाला से प्राप्त अनुश्रवण आख्यानानुसार उक्त चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों की मात्रा बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। अनुश्रवण आख्या की छायाप्रति संलग्न है।
8. उद्योग के रजद आयरन प्लांट में 69 टीपीएच क्षमता का डब्ल्यू.एच.आर.बी. ब्यायलर स्थापित है, जिसमें फ्यूल के रूप में कोल का प्रयोग किया जाता है। उक्त ब्यायलर में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में इलेक्ट्रो स्टैटिक प्रेसिपिटैटर (ई.एस.पी.) तथा भूतल से 120 मीटर ऊंची चिमनी स्थापित है। निरीक्षण के समय उक्त ब्यायलर से संलग्न चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों के अनुश्रवण का कार्य किया गया। प्रयोगशाला से प्राप्त अनुश्रवण आख्यानानुसार उक्त चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों की मात्रा बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। अनुश्रवण आख्या की छायाप्रति संलग्न है।
9. उद्योग में 03 अदद इंडवशन फर्नेश (30 मीट्रिकटन प्रति बैच, क्षमता का इंडवशन फर्नेश) स्थापित है, जिसमें फ्यूल के रूप में विद्युत् का प्रयोग किया जाता है। उक्त इंडवशन फर्नेश में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में बैग फिल्टर्स तथा भूतल से लगभग 30 मीटर ऊंची चिमनी स्थापित है। निरीक्षण के समय उक्त इंडवशन फर्नेश से संलग्न चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों के अनुश्रवण का कार्य किया गया। प्रयोगशाला से प्राप्त अनुश्रवण आख्यानानुसार उक्त चिमनी से उत्सर्जित होने वाले वायु प्रदूषणकारी अवयवों की मात्रा बोर्ड द्वारा निर्धारित मानकों के अनुरूप है। अनुश्रवण आख्या की छायाप्रति संलग्न है। निरीक्षण के समय उद्योग परिसर के परिवेशीय वायु गुणता के अनुश्रवण का कार्य किया गया। अनुश्रवित किये गये उद्योग परिसर के परिवेशीय वायु गुणता में पार्टिकुलेट मैटर की मात्रा बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी। अनुश्रवण आख्या की छायाप्रति संलग्न है।
10. उद्योग से उत्पन्न वायु प्रदूषण के विरुद्ध पूर्व में श्री सुधीर युगार आ, राष्ट्रीय अध्यक्ष, पट्टी व्यापारी पार्टी, गोरखपुर द्वारा शिकायत अपने पत्र दिनांक 16.02.2024 (छायाप्रति संलग्न) के माध्यम से मण्डलामुक्त, गोरखपुर मण्डल, गोरखपुर को किया गया था, जो इस कार्यालय में दिनांक 27.02.2024 को प्राप्त हुआ है। उक्त शिकायत के संदर्भ में उपरोक्त उद्योग का निरीक्षण इस कार्यालय द्वारा पूर्व में दिनांक 29.02.2024 को कराया गया था तथा इस कार्यालय के पत्र दिनांक 05.03.2024 (छायाप्रति संलग्न) के माध्यम से वायु प्रदूषण (निवारण तथा नियंत्रण) अधिनियम 1981 के प्रावधानों के अनुपालन हेतु नोटिस प्रेषित किया गया था।
11. इस कार्यालय द्वारा प्रेषित नोटिस दिनांक 05.03.2024 के संदर्भ में उद्योग द्वारा अपने पत्र दिनांक 27.03.2024 (छायाप्रति संलग्न) जो इस कार्यालय में दिनांक 30.03.2024 को प्राप्त हुआ, के द्वारा अपना प्रतिउत्तर प्रेषित किया गया।

M. K. Kumar

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12. उद्योग द्वारा दिनांक 30.03.2024 के माध्यम से प्रेषित प्रतिउत्तर का तथ्यात्मक विवरण निम्नवत् है:-

क्र. सं.	प्रश्न	निरीक्षण के समय पाये गये तथ्य
1	उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित एवं व्यवस्था/संयंत्र का सतत व प्रभावी रूप से संचालन किया जाये।	उद्योग परिसर के मार्गों के किनारे धूल शमन हेतु स्थापित वाटर स्प्रिंकलर संतोषजनक ढंग से कार्य करते नहीं पाये गये।
2	उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का कराया जाये एवं धूल शमन हेतु समुचित प्रकार से जल छिड़काव किया जाये।	उद्योग परिसर में वाहनों के आवागमन हेतु प्रयोग किये जाने वाले मार्गों को पक्का (Metalled) नहीं किया गया है।
3	उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कन्ट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जाये एवं इनकी रीडिंग की दैनिक लॉगबुक बनाये/मैन्टेन की जाये।	पृथक-पृथक एनर्जी मीटर स्थापित किया गया है। दैनिक लॉगबुक बनायी गयी है एवं मैन्टेन किया जा रहा है।
4	उद्योग परिसर में वायु उत्सर्जन श्रोतों को लक्षित करते हुए पीटीओ जेड कैमरों की स्थापना अविलम्ब की जाये तथा आईपीओ एड्रेस तथा पासवर्ड इस कार्यालय को उपलब्ध कराया जाये।	पीटीओजेडो कैमरा स्थापित नहीं किया गया है।
5	उद्योग को प्राप्त पर्यावरणीय क्लेरेन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रत्येक त्रैमास में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाये।	उद्योग को प्राप्त पर्यावरणीय क्लेरेन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रेषित किया गया है।
6	उद्योग में शून्य उत्स्राव निस्तारण हेतु संतोषजनक व्यवस्था की स्थापना किया जाये।	व्यवस्था स्थापित किया गया है।
7	उद्योग द्वारा उद्योग परिसर की परिवेशीय वायु गुणता बोर्ड से मान्यता प्राप्त/ एन.ए.बी.एल. प्रमाणित प्रयोगशाला से कराकर इस कार्यालय को प्रत्येक माह प्रस्तुत किया जाये।	उद्योग द्वारा उद्योग परिसर की परिवेशीय वायु गुणता मेसर्स इंडायरोमेन्टल एण्ड टेक्निकल रिसर्च सेंटर लखनऊ से दिनांक 19.03.2024 को अनुभवण कराकर प्रेषित किया गया है।

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12. इस कार्यालय द्वारा दिनांक 26.12.2024 को किये गये निरीक्षण के समय उद्योग में निम्नलिखित कमियाँ पायी गयीं—

1. उद्योग परिसर में बाहनों के आवागमन हेतु प्रयोग किये जाने वाले मार्गों को पक्का (Metalled) नहीं किया गया है।
2. उद्योग परिसर के मार्गों के किनारे धूल शमन हेतु स्थापित वाटर रिप्रक्लर संतोषजनक ढंग से कार्य करते नहीं पाये गये।
3. उद्योग परिसर में कोल एवं आयरन ओर, रेलवे ट्रैक से अग्लोडिंग कर खुले परिसर में भण्डारित किया गया है। उक्त सामग्री को भण्डारण हेतु उचित क्षमता का भण्डारण कक्ष स्थापित नहीं किया गया है।
4. उक्त उद्योग सहजनवा, नगर पंचायत क्षेत्र में आवासीय सीमा के समीप स्थापित होने के कारण उद्योग से सटे आवासीय क्षेत्र के समीप बने घाटारदीवारी जो टिन शीट से बनाया गया है, को पूर्ण नहीं किया गया है।
5. उद्योग द्वारा आवासीय क्षेत्र के समीप पूर्ण रूप से हरितपट्टिका विकसित नहीं की गयी है।
6. उद्योग में प्रयुक्त ईंधन एवं ईंधन दहन से जनित राख को उद्योग परिसर में भण्डारित किये जाने के कारण हवा चलने के समय उत्सर्जित होकर वायु मण्डल में निस्तारित होने के कारण परिवेशीय वायु गुणता प्रभावित हो रही है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए उक्त उद्योग के विरुद्ध वायु प्रदूषण (निवारण तथा नियंत्रण) अधिनियम 1981 धारा-31ए के अन्तर्गत कार्यवाही किये जाने की संस्तुति की जाती है।

उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

AJEET  
KUMAR  
SUMAN  
क्षेत्रीय अधिकारी महोदय,

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by AJEET KUMAR  
SUMAN  
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*Nish Kumar*  
21/12/2024  
(नितिश कुमार)  
अवर अभियंता

*Ajay*  
27-12-24  
(अयोध्या प्रसाद)  
वैज्ञानिक सहायक

*Ram*  
27/12/2024  
(राम मिलन वर्मा)  
वैज्ञानिक सहायक



Regional Office  
U.P. Pollution Control Board  
Mahadev Jharkhandi Avas Vikas Colony  
Kunraghat, Gorakhpur.

### AMBIENT AIR QUALITY MONITORING REPORT

Name and address of the Industry : M/S Ankur Udyog Ltd., Plot No. AL-2,  
Sec - 23, Gida Sahajanwa, Gorakhpur  
Product of the industry with installed capacity : TMT Sariya  
Sample collected by : Sri Ayodhya Prasad, S.A, Vivek Saini,  
JRF, Alok Sharma, JRF  
Date of monitoring : 26.12.2024  
Location of sampling point : Main gate Approx 3 Meter above of the  
Security Building

#### OBSERVATIONS:

Weather condition : Clear  
Wind direction : West → East  
Average ambient temperature (°C) : 24  
Time of sampling started (hrs) : 12.30  
Time of sampling completed (hrs) : 16.30  
Total sampling time (minutes) : 238 (2 Minutes Power Failure)  
Average sampling rate for SPM (m<sup>3</sup> /min) : 1.25  
Total volume of air sampled : 297.5

#### RESULTS

Concentration of pollutants in µg/m<sup>3</sup>

(i) Particulate Matter (PM<sub>10</sub>) : 293.10 µg/m<sup>3</sup>

*[Signature]*  
25/12/24  
JRF

*[Signature]*  
SA  
27/12/2024

AJEET  
KUMAR  
SUMAN  
Regional Officer  
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by AJEET KUMAR  
SUMAN  
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**REGIONAL GORAKHPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD**

Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Douria Road, Gorakhpur

**Stack Emission Test Report**

Ref No.29702124/Gorakhpur/2024

Date: 27/12/2024

- 1- Name & Address of Industry: ANKUR UDYOG LIMITED, Plot No AI - 02, Sector - 23, GIDA, Sahjanwa, Distt - Gorakhpur ,GORAKHPUR,273209
- 2- Sample Collected By: Ram Milan Verma ,SA, Ajodhya Prasad SA, Alok Sharma & Vivek Siani, JRF
- 3- Date of Monitoring: 26/12/2024
- 4- Source of Sampling: Stack
- 5- Stack attached to: Boiler
- 6- Stack Height: 120, meter
- 7- Total No. of Boilers: 01
- 8- Capacity of Boiler: 69,TPH
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 800TPD
- 11- Flue Gas Velocity: 11.14 m/s
- 12- Air Pollution Control Device: ESP
- 13- Other remarks (if any): N/A
- 14- Further details of sample location and Test methods followed are appended overleaf:

Sr No.	Parameter	Unit	Result	Standards
1	Particulate Matter	(mg/Nm <sup>3</sup> )	75.84	150

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in full, without the written permission of laboratory.

Analysed by-  
[Vivek Siani JRF]

Authorised Signatory-  
Ram Milan Verma  
Ram Milan Verma (SA)

AJEET  
KUMAR  
SUMAN  
Regional Officer



**REGIONAL GORAKHPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD**  
Jharkhandi Mahadev, Avaa Vikas Colony, Kuda Ghat, Douria Road, Gorakhpur

**Stack Emission Test Report**

Ref No.29703660/Gorakhpur/2024

Date: 27/12/2024

- 1- Name & Address of Industry: ANKUR UDYOG LIMITED STEEL DIVISION, AL-2, Sector 23, GIDA Industrial Area, Sahjanwa, Gorakhpur, GORAKHPUR, 273209
- 2- Sample Collected By: Ram Milan Verma ,SA, Ayudhya Prasad,SA, Alok Sharma & Vivek Saini, JRF
- 3- Date of Monitoring: 26/12/2024
- 4- Source of Sampling: Stack
- 5- Stack attached to: Boiler
- 6- Stack Height: 80meter
- 7- Total No. of Boilers: 01
- 8- Capacity of Boiler: 55TPH
- 9- Fuel used: Coal
- 10- Quantity of Fuel used: 450 TPD
- 11- Flue Gas Velocity: 11.75 m/s
- 12- Air Pollution Control Device: ESP
- 13- Other remarks (if any): N/A
- 14- Further details of sample location and Test methods followed are appended overleaf:

Sr No.	Parameter	Unit	Result	Standards
1	Particulate Matter	(mg/Nm <sup>3</sup> )	85.64	150

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-  
(Vivek Saini JRF)

Authorized Signatory-  
Ram Milan Verma  
SA  
Date: 27/12/24  
Ram Milan Verma (SA)

AJEET KUMAR SUMAN  
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Date: 2024.12.27 16:07:29 +05'30'  
Regional Officer



**REGIONAL, GORAKHPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD**  
Jharkhand Mahadev, Avas Vikas Colony, Kuda Ghat, Douria Road, Gorakhpur

**Stack Emission Test Report**

Ref No.29703703/Gorakhpur/2024

Date: 27/12/2024

- 1- Name & Address of Industry: ANKUR UDYOG LIMITED, Plot No AL - 02, Sector - 23, GIDA, , Sahjanwa, Distt - Gorakhpur ,GORAKHPUR,273209
- 2- Sample Collected By: Ram Nilan Verma ,SA, Ayodhya Prasad,SA, Aksh Sharma & Vivek Saini, JRF
- 3- Date of Monitoring: 26/12/2024
- 4- Source of Sampling: Stack
- 5- Stack attached to: Induction Furnace Crucible
- 6- Stack Height: 30 meter
- 7- Total No. of Boiler: 01
- 8- Capacity of Boiler: 30T/Boiler/Hour
- 9- Fuel used: Electricity
- 10- Quantity of Fuel used: -
- 11- Flue Gas Velocity: 12.34 m/s
- 12- Air Pollution Control Device: Bag Filter
- 13- Other remarks (if any): N/A
- 14- Further details of sample location and Test methods followed are appended overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	Particulate Matter	(mg/Nm <sup>3</sup> )	94.00	150

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-  
[Vivek Saini JRF]

Authorised Signatory-  
Ram Nilan Verma  
SA  
Ram Nilan Verma (SA)

AJEET  
KUMAR  
SUMAN  
Regional Officer

Digitally signed  
by AJEET  
KUMAR SUMAN  
Date: 2024.12.27  
16:12:49 +05:30

प्रदूषण रोकिए !  
गाँव - पर्यावरण  
Gram : Paryavarān



क्षेत्रीय कार्यालय 63

पर्यावरण बचाव !!  
Phone & Fax : 0551-2273937  
Contact No. : 7839891824

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

REGIONAL OFFICE

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

Ref. No. 112/सा-38/क्र.फि.उ./2024

दिनांक

Dated 05-03-24

सेवा में

मे० अंकुर उद्योग प्रा० लि०,  
ए.एल.-2, सेक्टर-23, गीता,  
गोरखपुर

**विषय-** वायु प्रदूषण (नियंत्रण एवं नियंत्रण) अधिनियम 1981 के प्राविधानों के अनुपालन के सम्बन्ध में।

महोदय,

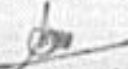
कृपया उपरोक्त वर्णित अधिनियम का संदर्भ ध्यान करने का कष्ट करें। उद्योग के अनुपालन के अनुक्रम में आपके उद्योग का निरीक्षण दिनांक 29.02.2024 को इस कार्यालय द्वारा किया गया। निरीक्षण के समय पाया गया कि आपके उद्योग में इन्कवेशन फर्नेस के साथ वायु प्रदूषण नियंत्रण हेतु स्थापित प्राइमरी एवं सेकेंडरी हुड से संलग्न ID Fan एवं बैग हाउस का संचालन नहीं किया जा रहा है, जिससे इन्कवेशन फर्नेस में कच्चे माल के पिघलाने से जलित होने वाला वायु उत्सर्जन बिना किसी नियंत्रण के सीधे वायुमंडल में निस्तारित होता पाया गया। उद्योग परिसर में वाहनों के आवागमन हेतु प्रयोग किए जाने वाले मार्गों को पक्का (Metolled) नहीं किया गया है, जिससे वाहनों के संचालन से धूल उत्सर्जन होता पाया गया। परिसर में मार्गों की किनारे धूल शयन हेतु स्थापित वाटर डिप्रेसर सन्तोषजनक ढंग से कार्य करते नहीं पाए गए, जिससे धूल उत्सर्जित होकर वायु मण्डल में निस्तारित होती पायी गयी। इलाक़ा है कि इकाई सहायक क्षेत्र में आवासीय सोमा के समीप स्थापित होने के कारण इस क्षेत्र के निवासियों द्वारा वायु प्रदूषण से सम्बन्धित शिकायतें विभिन्न स्तर एवं माध्यम से प्राप्त हो रही हैं। अतः उपरोक्त के दृष्टिगत आपको निम्नानुसार अविलम्ब कार्यवाही किये जाने हेतु निर्देशित किया जाता है-

1. उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित सभी वायुमंडल/संयंत्रों का सतत व प्रभावी रूप से संचालन किया जाए।
2. उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का करवाया जावे एवं धूल शयन हेतु समुचित प्रकार से जाल टिडकाव किया जाए।
3. उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कन्ट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जायें एवं इनकी रीडिंग की दैनिक सीगन्यूर बनाये/रेकॉर्ड की जायें।
4. उद्योग परिसर में वायु उत्सर्जन क्षीलों को स्थित करते हुए पीटीओजेडो कैंसरो की स्थापना अविलम्ब की जाए तथा आईओपी एटैस तथा परसमई इस कार्यालय को उपलब्ध कराया जाए।
5. उद्योग को प्राप्त पर्यावरणीय क्लीएरेन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों को अनुपालन अथवा प्रत्येक वेकेशन में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाना सुनिश्चित किया जाए।
6. उद्योग में सूक्ष्म उत्सर्जक निस्तारण हेतु सन्तोषजनक व्यवस्था की स्थापना की जाए।
7. उद्योग द्वारा उद्योग परिसर की परिदेक्षीय वायु गुणता बोर्ड से भाग्यता प्राप्त/एन.ए.सी.एल. प्रमाणित प्रयोगशाला से करवाकर इस कार्यालय को प्रत्येक माह प्रस्तुत की जाए।

महादेव झारखण्डी, आवास विकास कालोनी, देवरिया रोड, कुंड़ापाट, गोरखपुर-273 008  
MAHADEV JHARKHANDI, AVAS VIKAS COLONY, DEORIA ROAD, KUNRAGHAT, GORAKHPUR-273 008  
E-mail : rogorakhpur@uppcb.in

उपरोक्त निर्देशों की अनुपालन आख्या 15 दिन में इस कार्यालय को प्रस्तुत किया जाना सुनिश्चित किया जाए अन्यथा की दशा में उद्योग के विरुद्ध पर्यावरण संरक्षण अधिनियम 1986 के प्रावधानों के अन्तर्गत विधिक कार्यवाही की जा सकती है, जिसके अन्तर्गत इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति के अधिरोपण के साथ बन्दी की कार्यवाही सम्मिलित हो सकती है, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं इसके जिम्मेदार पदाधिकारियों का होगा।

भवदीय

  
(अनिल कुमार शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि निम्नलिखित को सादर सूचनाार्थ प्रेषित-

1. सहाय्य सचिव महोदय, उओप्र प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य पर्यावरण अधिकारी, कूल-6, उओप्र प्रदूषण नियंत्रण बोर्ड, लखनऊ।

  
क्षेत्रीय अधिकारी

o/c  
h

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पटरी व्यापारी पार्टी - जिलाकार  
जिलाकार  
27-02-24

# पटरी व्यापारी पार्टी

**सुधीर कुमार झा**  
राष्ट्रीय अध्यक्ष

जिलाकार  
सिम्पल लॉटरी, गोरखपुर  
गोरखपुर-273001  
संसाधन : 9936303336, 0993771468

क्रमांक :

GM (GK) दिनांक 16/2/2024

सेवा में  
मण्डलायुक्त महोदय  
गोरखपुर मण्डल गोरखपुर

3619  
19-02-24

अपर आयुक्त, (प्रशासन)  
गोरखपुर मण्डल

विषय-अंकुर उद्योग लिमिटेड औद्योगिक संस्थान के द्वारा अत्यधिक मात्रा में धिमनी से काली राख/विषैली घुंजा उड़कर दर्जनों गांव में प्रदूषण/रासायनिक पदार्थ एवं दुषित हवा के कारण कई सारी बीमारियां उत्पन्न होने और पर्यावरण को प्रदूषण के दुषित प्रभावों से बचाय जाने के संदर्भ में-

महोदय,

दिनांक निवेदन के साथ आपका ध्यान आकर्षित करता है कि एरन-2 सेक्टर-23, गीब सहजनवा, गोरखपुर 0020 में स्थित अंकुर उद्योग लिमिटेड औद्योगिक संस्थान द्वारा अत्यधिक मात्रा में धिमनी से काली राख उड़कर दर्जनों गांव को प्रदूषित कर रहे है रासायनिक पदार्थ एवं दुषित हवा के कारण लोग को सांस लेने में और फेफड़े सम्बन्धित तमाम बिमारियां उत्पन्न हो रही है।

अंकुर उद्योग लिमिटेड के द्वारा अत्यधिक प्रदूषण के वजह से क्षेत्र के लोगों में काली राख विषैली घुंजा दुषित हवा के कारण कई सारी गम्भीर बीमारियां पनप रही है सामान्य जीवन पूरी तरह से प्रभावित हो रहा है। साथ ही बड़ता प्रदूषण ना केवल लोगों को बरिक्त पर्यावरण के लिए भी हाणिकारक हो चुका है जो राष्ट्रीय हरित अधिकरण के नियमों का भी उल्लंघन है।

अतः ऐसी स्थिति में मेरा आग्रह करबद्ध दिनांक निवेदन है कि अंकुर उद्योग लिमिटेड औद्योगिक संस्थान को प्रदूषण को नियंत्रित करने के लिए आदेशित किया जाय जिससे क्षेत्रवासियों समेत गोरखपुर के पर्यावरण को प्रदूषण के दुषित प्रभावों से बचाया जा सके।

आशा है कि पर्यावरण संरक्षण, प्रदूषण नियंत्रण एवं जनहित में आप इस पत्र को आग्रह गम्भीरतापूर्वक ध्यान देंगे।

Handwritten signatures and stamps on the left side of the page.

6546

जिलाधिकारी

जिलाधिकारी  
गोरखपुर  
19-02-24

अधीनस्थ से  
भवदीय  
सुधीर कुमार झा  
सुधीर कुमार झा



Sumit Sir  
30-3-2024

Dated - 27/03/2024

To,

**The Regional Officer,**

Uttar Pradesh Pollution Control Board, Gorakhpur  
Mahadev Jharkhandi, Avas Vikas Colony,  
Deoria Road, Kunraghat, Gorakhpur (UP) - 273008 .

**Subject:** Reply to the UPPCB query letter no - 1120/वा - 38/ वृ.प्र.व/ 2024 Dated 05.03.2024.

Respected Sir,

In reference to the subject mentioned above, we are submitting point wise reply which are as follows :

Sl.	Query	Reply
1.	उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित सभी व्यवस्था / संपन्नों का सतत व प्रभावी रूप से संचालन किया जाए।	Air Pollution control devices like ESP, Bag Filters & Fume Extraction Systems installed in the premises are being working properly and efficiently. As per your instruction we shall ensure continuous and break-down free operations of the same. Ambient air quality monitoring is regularly done and submitted with the 6 monthly EC compliance and also on Quarterly basis. Results are within Norms, Copy of test report is attached as Annexure - 1.
2.	उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का कराया जाये एवं धूल शमन हेतु समुचित प्रकार से जल छिड़काव किया जाए।	This is a green field project, and the land on which the plant has been established was Low-land and a filling of 8 - 10 feet has been done on the road and left for compaction of soil to get strength. Metalled road will be constructed after the upcoming monsoon season. Currently, regular Water sprinkling through tanker and sprinklers is being done to reduce the dust due to vehicle movement.

87/05  
Jan. 17. 9  
75/03/2024

**ANKUR UDYOG LIMITED (STEEL DIVISION)**

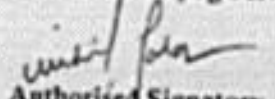
CIN: U28113UP1996PLC120327 | GSTIN: 09AACCA6741R222 | PAN: AACCA6741R

AL-2, Sector-23, GIDA, Sahjanwa, Gorakhpur, 273209, U.P.

<p>3. उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कंट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जाये एवं इनकी रीडिंग की दैनिक लॉगबुक बनाये / मेन्टेन की जाये।</p>	<p>Electric Energy meters has been provided with all major Air pollution control devices. As per your instructions Log Book of the reading from the same shall be maintained.</p>
<p>4. उद्योग परिसर में वायु उत्सर्जन श्रोतों को लक्षित करते हुए पी०टी० जेड० कैमरों की स्थापना अविलम्ब की जाए तथा आई०पी० एड्रेस तथा पासवर्ड इस कार्यालय को उपलब्ध कराया जाए।</p>	<p>As per the EC condition Continuous online Stack Monitoring equipment has been installed and connected with CPCB server. As per your instructions we shall get PTZ Cameras installed soon and the IP for the same shall be provided in due course.</p>
<p>5. उद्योग को प्राप्त पर्यावरणीय क्लीअरन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रत्येक त्रैमास में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाना सुनिश्चित किया जाए।</p>	<p>Six Monthly Compliance report of Environmental Clearance is being submitted to regional office of MOEF&amp;CC and UPPPCB as per guidelines. (copy of the last 06 monthly compliance is Attached Annexure - 2) Compliance of CTO condition is shall be submitted to UPPCB on quarterly basis regularly.</p>
<p>6. उद्योग में शून्य उत्सर्जन निस्तारण हेतु संतोषजनक व्यवस्था की स्थापना की जाए।</p>	<p>Noted. Unit is based on Zero liquid Discharge. Treated water be utilised in Dust Suppression and Green belt development.</p>
<p>7. उद्योग द्वारा उद्योग परिसर की परिवेशिय वायु गुणता बोर्ड से मान्यता प्राप्त / एन.ए.बी.एल. प्रमाणि प्रयोगशाला से कराकर इस कार्यालय को प्रत्येक माह प्रस्तुत की जाए।</p>	<p>Quarterly Ambient Air Quality Monitoring has been done as per CTO conditions. Copy of the same is being attached as Annexure - 1.</p>

It is requested that kindly consider our reply for which we shall be highly obliged.

Thanking you,  
For Ankur Udyog Private Limited

  
Authorised Signatory,  
Nikhil Jalan

# ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/281, Vishwa Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)

Email: ETHCLTH@YAHOO.IN, Web: www.etrindia.com

ISO 9001:2015, ISO 14001: 2015, OHSAS 18001-2007

An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10683/2024		Date of Report: 10.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		Near Main Gate	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	55	55
(d)	Average ambient temperature (°C)	21	21
(e)	Time of Sampling Started (Hours)	10:40 am (12/03/2024)	10:40 am (12/03/2024)
(f)	Time of Sampling completed (Hours)	10:25 am (13/03/2024)	10:25 am (13/03/2024)
(g)	Total time of sampling (minutes)	24 hour (1432 minutes)	24 hour (1432 minutes)
2	Average sampling rate for PM (m <sup>3</sup> /minute)	1.165	NA
3	Average sampling rate for gas (LPM)	0.5	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1667.814	• 23.850
	• GAS (liter)	• 715.8	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing limit of detection	Standard as per NAAQS; dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	84.5	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	82.39	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	*µg/m <sup>3</sup>	14.85	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	21.42	6.0 - 750	For 24 hour =60

END OF REPORT

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Authorized Signatory  
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(Ritu Garg)  
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ETRC/PM09/TEST-REP/ET/42

### TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10684/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		Village: Sahbazganj	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	55	55
(d)	Average ambient temperature (°C)	21	21
(e)	Time of Sampling Started (Hours)	10:52 am (12/03/2024)	10:52 am (12/03/2024)
(f)	Time of Sampling completed (Hours)	10:39 am (13/03/2024)	10:39 am (13/03/2024)
(g)	Total time of sampling (minutes)	24 hour (1420 minutes)	24 hour (1420 minutes)
2	Average sampling rate for PM (m <sup>3</sup> /minute)	1.755	NA
3	Average sampling rate for gas (LPM)	0.5	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1640.331	• 23.666
	• GAS (liter)	• 710.1	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS, dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	78.6	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	47.32	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.28	5.0 - 1050	For 24 hour =60
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	19.46	6.0 - 750	For 24 hour =80

----- END OF REPORT -----

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(Ritu Garg)  
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ETRC/PM09/TEST-REP/FT/42

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10685/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		At Village: Domhar	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	56	56
(d)	Average ambient temperature (°C)	22	22
(e)	Time of Sampling Started (Hours)	10:36 am (13/03/2024)	10:36 am (13/03/2024)
(f)	Time of Sampling completed (Hours)	10:20 am (14/03/2024)	10:20 am (14/03/2024)
2	Total time of sampling (Minutes)	24 hour (1415 minutes)	24 hour (1415 minutes)
3	Average Air sampling rate (m <sup>3</sup> /minute)	1.145	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1620.633	• 23.583
	• GAS (liter)	• 707.7	

## TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23); 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	75.4	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24); 2019	µg/m <sup>3</sup>	45.76	2.0 - 500	For 24 hour =80
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2); 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.12	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6); 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	18.61	6.0 - 750	For 24 hour =80

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(Sandeep Kr Verma)  
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Authorized Signatory  
(Ritu Garg)  
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ETRC/PM09/TEST-REP/FT/42

## TEST REPORT AMBIENT AIR QUALITY MONITORING REPORT

Test Report Ref No. ETRC/EPA/10686/2024		Date of Report: 19.03.2024	
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)	
Monitored by		ETRC, Lucknow	
Location of Sampling points		At Village: Johnia	
Sr. No.	GENERAL OBSERVATIONS	DETAILS-PM <sub>10</sub>	DETAILS-PM <sub>2.5</sub>
1(a)	Weather conditions	Clear	Clear
(b)	Wind direction	West to East	West to East
(c)	Average humidity (%)	56	56
(d)	Average ambient temperature (°C)	22	22
(e)	Time of Sampling Started (Hours)	10:52 am (13/03/2024)	10:52 am (13/03/2024)
(f)	Time of Sampling completed (Hours)	10:35 am (14/03/2024)	10:35 am (14/03/2024)
2	Total time of sampling (Minutes)	24 hour (1424 minutes)	24 hour (1424 minutes)
3	Average Air sampling rate (m <sup>3</sup> /minute)	1.155	NA
4	TOTAL VOLUME OF AIR SAMPLED		
	• PM (m <sup>3</sup> )	• 1644.480	• 23.728
	• GAS (liter)	• 711.9	

### TEST RESULT

Sr. No.	Particulars	Protocol	Unit	Result	Range of testing /limit of detection	Standard as per NAAQS; dated 18/11/2009
1	Particulate matters size less than 10 µm (PM <sub>10</sub> )	IS: 5182 (Part-23): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	76.6	5.0 - 1200	For 24 hour =100
2	Particulate matters size less than 2.5 µm (PM <sub>2.5</sub> )	IS: 5182 (Part-24): 2019	µg/m <sup>3</sup>	47.20	2.0 - 500	For 24 hour =60
3	Sulphur Dioxide (SO <sub>2</sub> )	IS: 5182 (Part-2): 2001 Reaffirmed: 2022	µg/m <sup>3</sup>	13.55	5.0 - 1050	For 24 hour =80
4	Oxides of Nitrogen (NO <sub>x</sub> )	IS: 5182 (Part-6): 2006 Reaffirmed: 2022	µg/m <sup>3</sup>	18.63	5.0 - 750	For 24 hour =80

— END OF REPORT —

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Authorized Signatory  
(Sandeep Kr Verma)  
Lab-Incharge

Authorized Signatory  
(Ritu Garg)  
QM

Annexure No-4

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 01

Test Report Ref No. ETRC/EPA/10687/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1.(a)	Date of monitoring	12.03.2024
(b)	Stack material	RCC/ Concrete
(c)	Height of stack from ground level	120 mts
(d)	Source to which stack attached	DRI Kiln + WHRB Boiler
(e)	No of boiler attached with capacity	01 No. x 60 TPH WHRB
(f)	Type and quantity of fuel used	Coal
(g)	Details of APCS installed	ESP
2.	PARAMETERS	VALUES
(a)	Ambient temperature (°C)	26.0
(b)	Stack gas temperature (°C)	135.0
(c)	Stack gas velocity (m/sec)	11.88
(d)	Flow rate (LPM)	17
(e)	Sampling time (minutes)	62
(f)	Volume of air sampled (liters)	1054

### TEST RESULT


Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	47.6	2.0 - 1000	150

..... END OF REPORT .....

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Lab-In-charge

Authorized Signatory  
(Ritu Garg)  
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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 02


Test Report Ref No. ETRC/EPA/10688/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by	ETRC, Lucknow
Sr. No. GENERAL INFORMATION	DETAILS
1.(a) Date of monitoring	17.03.2024
(b) Stack material	RCC/Concrete
(c) Height of stack from ground level	80 mts
(d) Source to which stack attached	CFBC Boiler
(e) No of boiler attached with capacity	01 No., 55 T/hr
(f) Type and quantity of fuel used	Coal + Dolachar + Rice Husk
(g) Details of APCS installed	ESP
2. PARAMETERS	VALUES
(a) Ambient temperature (°C)	25.0
(b) Stack gas temperature (°C)	130.0
(c) Stack gas velocity (m/sec)	11.92
(d) Flow rate (LPM)	17
(e) Sampling time (minutes)	60
(f) Volume of air sampled (liters)	1020

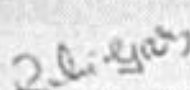
### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019*	46.8	2.0 - 1000	50

END OF REPORT

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Annexure

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## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 03

Test Report Ref No. ETRC/EPA/10689/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by	ETRC, Lucknow
<b>Sr. No.</b>	<b>GENERAL INFORMATION</b>
1. (a)	Date of monitoring
(b)	Stack material
(c)	Height of stack from ground level
(d)	Source to which stack attached
(e)	No of boiler attached with capacity
(f)	Type and quantity of fuel used
(g)	Details of APCS installed
<b>2.</b>	<b>PARAMETERS</b>
(a)	Ambient temperature (°C)
(b)	Stack gas temperature (°C)
(c)	Stack gas velocity (m/sec)
(d)	Flow rate (LPM)
(e)	Sampling time (minutes)
(f)	Volume of air sampled (liters)
	<b>VALUES</b>
	13.03.2024
	Mild Steel
	30 mts
	Induction Furnace Crucible
	03 Nos., 30 T/Batch/Heat
	Electricity
	Bag Filters
	28.0
	132.0
	11.90
	17
	61
	1037

### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	46.9	2.0 - 1000	150

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ETRC/PM09/TEST-REP/FT/43

## TEST REPORT STACK EMISSION MONITORING AND ANALYSIS REPORT Stack No. 03

Test Report Ref No. ETRC/EPA/10689/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
1.(a)	Date of monitoring	13.03.2024
(b)	Stack material	Mild Steel
(c)	Height of stack from ground level	30 mts
(d)	Source to which stack attached	Induction Furnace Crucible
(e)	No of boiler attached with capacity	03 Nos., 30 T/Batch/Heat
(f)	Type and quantity of fuel used	Electricity
(g)	Details of APCS installed	Bag/Filters
2.	PARAMETERS	VALUES
(a)	Ambient temperature (°C)	26.0
(b)	Stack gas temperature (°C)	132.0
(c)	Stack gas velocity (m/sec)	11.90
(d)	Flow rate (LPM)	17
(e)	Sampling time (minutes)	61
(f)	Volume of air sampled (liters)	1037

### TEST RESULT

Sr. No.	Parameter	Unit	Protocol	Result	Range of Testing/ Limit of Detection	Standard (as per CPCB)
1	Particulate Matter	mg/Nm <sup>3</sup>	IS: 11255 (Part-1): 1985 Reaffirmed: 2019	46.9	2.0 - 1000	150

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ETRC/PM09/TEST-REP/FT/44

## TEST REPORT AMBIENT NOISE MONITORING AND ANALYSIS REPORT

Test Report Ref No. ETRC/EPA/10690/2024		Date of Report: 19.03.2024
Name/Address/Type of Industry		Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)
Monitored by		ETRC, Lucknow
Sr. No.	GENERAL INFORMATION	DETAILS
(a)	Date of monitoring	13/03/2024 (06:00 AM) to 14/03/2024 (06:00 AM)
(b)	Sample Description	Ambient Noise
(c)	Sampling Location	Near Main Gate
(d)	Environmental Condition	Normal
(e)	Monitoring Protocol	IS: 9999: 1981, Reaffirmed: 2020

### TEST RESULT

Sr. No.	Parameter	Unit	Ambient Noise Level	
			Results Day Time (06:00 AM - 10:00 PM)	Results Night Time (10:00 PM - 06:00 AM)
1	Equivalent sound level	dB(A)	62.12	49.85

Noise Standards as per CPCB Schedule rule 3(1) and 4(1)			
Area Code	Category of Area/Zone	Limits in dB(A) Leq	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

END OF REPORT

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ETRC/PM09/TEST-REP/FT/45

## TEST REPORT WATER & WASTEWATER ANALYSIS

Test Report Ref No. ETRC/EPA/10691/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Dornharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)

### SAMPLE DETAILS

1	Water/ Waste Water	Ground Water	5	Packing Condition	Sealed
2	Sample Description	Borewell	6	Sample Collected By	ETRC
3	Sample received date	14.03.2024	7	Analysis Start Date	14.03.2024
4	Sample Quantity	5.0 liters	8	Analysis End Date	18.03.2024

### TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 24 <sup>th</sup> Ed. 2023 - 4500 H <sup>+</sup>	7.6	1 - 14
2	Turbidity	NTU	APHA 24 <sup>th</sup> Ed. 2023 - 2130 B	BDL	2 - 40
3	Colour	Hazen	IS: 3025 (Part-4): 2021	<5.0	5 - 30
4	Odour	-	IS: 3025 (Part-5): 2018	Agreeable	Qualitative
5	Total Hardness as CaCO <sub>3</sub>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 2340 C	264.0	5.0 - 800
6	Calcium as Ca	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	54.4	2.0 - 600
7	Magnesium as Mg	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3500 Mg, B	31.10	0.1 - 200
8	Chloride as Cl	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500-Cl B	26.0	2.0 - 2000
9	Alkalinity as CaCO <sub>3</sub>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 2320 B	289.0	2.0 - 1000
10	Total Dissolved Solid (TDS)	mg/l	IS: 3025 (Part-16): 2023	386.4	10 - 5000
11	Fluoride as F <sup>-</sup>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500 F C	0.38	0.02 - 5.0
12	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 4500 SO <sub>4</sub> <sup>2-</sup> E	28.0	1.0 - 500
13	Nitrate as NO <sub>3</sub> <sup>-</sup>	mg/l	IS: 3025 (Part-34): 1988 Reaffirmed: 2019	BDL	1.0 - 70
14	Total Chromium as Cr	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 5.0
15	Zinc as Zn	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.36	0.05 - 15
16	Cadmium as Cd	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0
17	Copper as Cu	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 10
18	Nickel as Ni	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 5.0
19	Iron as Fe	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.14	0.05 - 20
20	Lead as Pb	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.01 - 10

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# ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 013 (U.P.)

Email : ETRC.ITR@YAHOO.IN, Web : www.etrcoindia.com

(ISO 9001:2015, ISO 45001:2018 (OHS) ISO 14001:2015)

An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

Test Report Ref No. ETRC/EPA/10691/2024

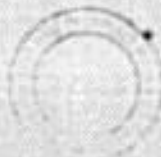
21	Manganese as Mn	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	0.02	0.02 - 5.0
22	Arsenic as As	mg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3120 B (ICP-OES)	BDL	0.02 - 2.0
23	Mercury as Hg	µg/l	APHA 24 <sup>th</sup> Ed. 2023 - 3112 B	BDL	0.5 - 1000

BDL=Below Detection Limit

----- END OF REPORT -----

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that the data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analysed in the results and/or the performance of the equipment contributing to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complaint register is available in our laboratory.

Authorized Signatory  
(Sandeep Kr Verma)  
Lab-Incharge



Authorized Signatory  
(Ritu Garg)  
QM

Page 2 of 2

Mobile : +91 9897674227, 9936669576 | PAN No: AHWPG8397H | GSTIN No: 09A-HWPG8397H1ZD



## ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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Email: ETRCLTH@YAHOO.IN, Web: www.etrclth.com

ISO 9001:2015, ISO 14001 : 2015, DHSAS 18001 : 2007

An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/46

### TEST REPORT SOIL ANALYSIS

Test Report Ref No. ETRC/EPA/10692/2024	Date of Report: 19.03.2024
Name/Address/Type of Industry	Ankur Udyog Limited (Steel Division) Plot No. AL-2, Sector-23, GIDA Industrial Area Village: Sahbazganj & Domharmafi Tehsil: Sahjanwa District: Gorakhpur (Uttar Pradesh)

### SAMPLE DETAILS

1	Sampling Location	Project Site	5	Packing Condition	Sealed
2	Sample Description	Soil Sample	6	Sample Collected By	ETRC
3	Sample received date	14.03.2024	7	Analysis Start Date	14.03.2024
4	Sample Quantity	1.0 kg	8	Analysis End Date	18.03.2024

### TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	IS: 2720 (Part-26): 1987 Reaffirmed: 2021	7.2	1 - 14
2	Electrical Conductivity	µs/cm	IS: 14767: 2000 Reaffirmed: 2021	296.0	1.0 - 40000
3	Moisture Contents	%	IS: 2720 (Part-2): 1973 Reaffirmed: 2020	3.10	1.0 - 50
4	Copper as Cu	mg/kg	Method Manual of Soil Testing in India	4.2	0.3 - 500
5	Zinc as Zn	mg/kg	Method Manual of Soil Testing in India	6.6	1.0 - 500
6	Iron as Fe	mg/kg	Method Manual of Soil Testing in India	270.0	5.0 - 500
7	Manganese as Mn	mg/kg	Method Manual of Soil Testing in India	68.0	5.0 - 500
8	Sulphur	mg/kg	IS: 14685: 1999 Reaffirmed: 2019	13.2	5.0 - 100

Method Manual of Soil Testing in India (Department of Agriculture and Cooperation Ministry of Agriculture, Government of India), 4.6.3 (160) 2022

#### END OF REPORT

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items listed.
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- All disputes subject to Lucknow Jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Computer register is available in our laboratory.

Authorized Signatory  
(Sandeep Kr Verma)  
Lab-in-charge

Authorized Signatory  
(Ritu Garg)  
QM



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

ANNEXURE - 05 47

संदर्भ संख्या/2024/सी-6/वायु-528/काठबोनो/गोरखपुर/2024

दिनांक

पंजीकृत

सेवा में,

मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन),

सेक्टर-23, गीडा,

गोरखपुर।

फै. नं. १४६०३३५४१०

यह कि उद्योग मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर जिसे आगे उद्योग कहा जायेगा, उद्योग में कच्चे माल के रूप में आयरन ओर, डोलोमाइट, कोयला, स्पन्ज आयरन, एमएस स्क्रैप आदि का प्रयोग कर एमएस विलेड्रा, एमएस बार आदि के उत्पादन किये जाने हेतु उक्त वर्णित स्थल पर कार्यरत है।

यह कि श्री सुधीर कुमार झा राष्ट्रीय अध्यक्ष, पटरी व्यापारी पार्टी, गोरखपुर के पत्र दिनांक 16.02.2024 के माध्यम से उद्योग मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर के विरुद्ध की गयी शिकायत के परिप्रेक्ष्य में राज्य बोर्ड के क्षेत्रीय कार्यालय, गोरखपुर द्वारा उद्योग का निरीक्षण दिनांक 29.02.2024 को किया गया तथा उक्त निरीक्षण में पायी गयी कमियों के परिप्रेक्ष्य में राज्य बोर्ड के क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर द्वारा पत्र दिनांक 05.03.2024 के माध्यम से वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के प्राक्कानों का अनुपालन हेतु उद्योग को नोटिस प्रेषित किया गया। उक्त नोटिस के परिप्रेक्ष्य में उद्योग द्वारा अपना प्रतिउत्तर दिनांक 27.03.2024 के माध्यम से राज्य बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर को प्रेषित किया गया।

यह कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 1152/2024 सुधीर कुमार झा बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 12.09.2024 के सुसंगत अंश निम्नवत् है:-

"..... 3. Submission of the Learned Counsel for the applicant is that the grievance of the applicant has not been redressed. She has also relied upon the photographs filed as Annexure A-4 Colly support of the submission that the smoke and black ashes emitting from Respondent no. 2 Industry are affecting the residents.....

.....5. Issue notice to the respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal. Applicant is directed to serve the respondents and file the affidavit of service at least one week before the next date of hearing.....".

यह कि मा० अधिकरण द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में राज्य बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर द्वारा पत्र दिनांक 27.12.2024 के माध्यम से उपलब्ध करायी गयी निरीक्षण/संस्तुति आख्यानानुसार निरीक्षण दिनांक 26.12.2024 के दौरान उद्योग संचालित पाया गया तथा उद्योग में स्थापित 22 टी०पी०एच० क्षमता के ब्यायलर, 69 टी०पी०एच० क्षमता के डब्ल्यू०एच०आर०डी० ब्यायलर एवं इंडक्शन फर्नेस से सम्बद्ध घिमनियों से उत्सर्जित होने वाले अवयवों के अनुश्रवण में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी। निरीक्षण के समय उद्योग परिसर में परिवेशीय वायु गुणता का अनुश्रवण कार्य भी किया गया तथा उक्त अनुश्रवण में प्रचालक की मात्रा निर्धारित मानक से अधिक पायी गयी।

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

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यह कि राज्य बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर द्वारा पत्र दिनांक 27.12.2024 के माध्यम से उपलब्ध करायी गयी निरीक्षण/संरतुति आख्यानुसार उद्योग द्वारा पत्र दिनांक 27.03.2024 के माध्यम से प्रेषित प्रतिउत्तर का निम्नलिखित बिन्दुवार अनुपालन स्थिति अवगत करायी गयी है:-

क्र. सं.	प्रश्न	निरीक्षण के समय पाये गये तथ्य
1	उद्योग परिसर में वायु प्रदूषण नियंत्रण हेतु स्थापित एवं व्यवस्था/संयंत्र का सतत व प्रभावी रूप से संचालन किया जाये।	उद्योग परिसर के मार्गों के किनारे धूल शमन हेतु स्थापित वाटर रिप्रिंक्लर संतोषजनक ढंग से कार्य करते नहीं पाये गये।
2	उद्योग परिसर में वाहनों के आवागमन हेतु मार्गों को अविलम्ब पक्का कराया जाये एवं धूल शमन हेतु समुचित प्रकार से जल छिड़काव किया जाये।	उद्योग परिसर में वाहनों के आवागमन हेतु प्रयोग किये जाने वाले मार्गों को पक्का (Metalled) नहीं किया गया है।
3	उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था के इलेक्ट्रिक कंट्रोल पैनल पर पृथक-पृथक एनर्जी मीटर स्थापित किये जाये एवं इनकी रीडिंग की दैनिक लॉगबुक बनाये/मेन्टेन की जाये।	पृथक-पृथक एनर्जी मीटर स्थापित किया गया है। दैनिक लॉगबुक बनायी गयी है एवं मेन्टेन किया जा रहा है।
4	उद्योग परिसर में वायु उत्सर्जन स्रोतों को लक्षित करते हुए पी0टी0 जेड कैमरों की स्थापना अविलम्ब की जाये तथा आई0पी0 एड्रेस तथा पासवर्ड इस कार्यालय को उपलब्ध कराया जाये।	पी0टी0जेड0 कैमेरा स्थापित नहीं किया गया है।
5	उद्योग को प्राप्त पर्यावरणीय क्लीरेन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रत्येक त्रैमास में इस कार्यालय/बोर्ड को आवश्यक रूप से प्रस्तुत किया जाये।	उद्योग को प्राप्त पर्यावरणीय क्लीरेन्स तथा बोर्ड द्वारा निर्गत सहमति पत्र की शर्तों की अनुपालन आख्या प्रेषित किया गया है।
6	उद्योग में शून्य उत्सर्जन निस्तारण हेतु संतोषजनक व्यवस्था की स्थापना किया जाये।	व्यवस्था स्थापित किया गया है।
7	उद्योग द्वारा उद्योग परिसर की परिवेशीय वायु गुणता बोर्ड से मान्यता प्राप्त/ एन.ए.वी.एल. प्रमाणित प्रयोगशाला से कराकर इस कार्यालय को प्रत्येक माह प्रस्तुत किया जाये।	उद्योग द्वारा उद्योग परिसर की परिवेशीय वायु गुणता मेसर्स इवायरोमेन्टल एण्ड टेक्निकल रिसर्च सेंटर, लखनऊ से दिनांक 19.03.2024 को अनुश्रवण कराकर प्रेषित किया गया है।

यह कि उपरोक्त वर्णित अनुपालन स्थिति से स्पष्ट है कि उद्योग द्वारा बिन्दु सं0-01, 02 एवं 04 का अनुपालन नहीं किया गया है। क्षेत्रीय कार्यालय, गोरखपुर द्वारा उद्योग के निरीक्षण दिनांक 26.12.2024 में निम्नलिखित स्थिति पायी गयी है:-

1. उद्योग परिसर में बाहनों के आवागमन हेतु प्रयोग किये जाने वाले मार्गों को पक्का (Metalled) नहीं किया गया है।
2. उद्योग परिसर के मार्गों के किनारे धूल शमन हेतु स्थापित वाटर रिप्रिंक्लर संतोषजनक ढंग से कार्य करते नहीं पाये गये।
3. उद्योग परिसर में कोल एवं आयरन ओर, रेतवे ट्रैक से अनलॉडिंग कर खुले परिसर में भण्डारित किया गया है। उक्त सामग्री को भण्डारण हेतु उचित क्षमता का भण्डारण कक्ष स्थापित नहीं किया गया है।
4. उक्त उद्योग सहजनवा, नगर पंचायत क्षेत्र में आवासीय सीमा के समीप स्थापित होने के कारण उद्योग से राटे आवासीय क्षेत्र के समीप बने महारदीवारी जो टिन रोड से बनाया गया है, को पूर्ण नहीं किया गया है।
5. उद्योग द्वारा आवासीय क्षेत्र के समीप पूर्ण रूप से हरितपट्टिका विकसित नहीं की गयी है।
6. उद्योग में प्रयुक्त ईंधन एवं ईंधन दहन से जनित राख को उद्योग परिसर में भण्डारित किये जाने के कारण हवा चलने के समय उत्सर्जित होकर वायु मण्डल में निस्तारित होने के कारण परिवेशीय वायु गुणता प्रभावित हो रही है।

यह कि उपरोक्त वर्णित तथ्यों से स्पष्ट है कि उद्योग द्वारा परिसर में पर्याप्त इमीशन से जनित वायु प्रदूषण की रोकथाम किये जाने हेतु समुचित व्यवस्था नहीं की गयी है, जिसके फलस्वरूप उद्योग परिसर की परिवेशीय वायु गुणता में प्रचालक की मात्रा निर्धारित मानक से अधिक पायी गयी है एवं उक्त के परिप्रेष्य में राज्य बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर के पत्र दिनांक 27.12.2024 के माध्यम से उद्योग के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31ए के अन्तर्गत कार्यवाही किये जाने हेतु संस्तुति प्रेषित की गयी है।

अतएव जनहित एवं जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु उपरोक्त वर्णित तथ्यों एवं राज्य बोर्ड के क्षेत्रीय अधिकारी, गोरखपुर की संस्तुति के दृष्टिगत वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31ए सपठित धारा-21(4) के अन्तर्गत सक्षम अधिकारी के अनुमोदनोपरान्त आपके उद्योग के विरुद्ध निम्न कारण, बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न आपके औद्योगिक संयंत्र मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर की समस्त उत्पादन/संचालन प्रक्रिया को तत्काल प्रभाव से बन्द कर दी जाये।
2. यह कि क्यों न सक्षम अधिकारियों से अपेक्षा की जाये कि यह आपके संयंत्र मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर को मिलने वाली विद्युत आपूर्ति एवं जलापूर्ति तथा अन्य सुविधाओं को तत्काल प्रभाव से बन्द कर दे।
3. यह कि क्यों न उद्योग मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर को वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21/22 के अन्तर्गत दिनांक 31.12.2026 तक जारी संचालनार्थ सहमति को रिवोक/निरस्त कर दिया जाये।

यह कि माननीय एन0जी0टी0, नई दिल्ली के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्मित गाइड लाइन में पर्यावरणीय क्षतिपूर्ति की गणना हेतु निर्धारित सूत्र  $Penalty = PI \times N \times R \times S \times LF$  के अनुसार आंकलित पर्यावरणीय क्षतिपूर्ति रूपये 30000/- प्रतिदिन आती है, जिसमें  $PI$  (pollution index)=80,  $N$  (Number of days)=1,  $R$  (Panalty in Rs)=250,  $S$  (Factor for Scale of operation, large)=1.5,  $LF$  (Location Factor)=1.0 लिया गया है।

अतः यह भी निर्देशित किया जाता है कि यों न उद्योग मेसर्स अंकुर उद्योग लिमिटेड (स्टील डिवीजन), सेक्टर-23, गीडा, गोरखपुर के विरुद्ध दिनांक 26.12.2024 से सुधारात्मक कार्यवाही किये जाने तक ₹0 30,000.00 (₹0 तीस हजार मात्र) प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उक्त कारण बताओ नोटिस के संघर्ष में पूर्ण निवारण के साथ अपना पक्ष 15 दिन के अन्दर बोर्ड को प्रेषित करें। उद्योग द्वारा कारण बताओ नोटिस का उत्तर न प्रेषित करने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 यथासंशोधित की धारा-31ए संपठित धारा-21(4) के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सहाय अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

पर्यावरण अभियन्ता  
प्रभारी, (वृत्त-6)

प्रतिलिपि- निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, गोरखपुर।
2. वरिष्ठ पुलिस अधीक्षक, गोरखपुर।
3. अधिशासी अभियन्ता, उ०प्र० विद्युत वितरण खण्ड, गोरखपुर।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।

पर्यावरण अभियन्ता  
प्रभारी, (वृत्त-6)

F. No. J-11011/416/2017-IA.II(I)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj,  
New Delhi - 110003  
E-mail: dirind-moefcc@gov.in  
Tel: 011-24695368  
Dated: 01.12.2020

To  
**M/s Ankur Udyog Ltd (Steel Division)**  
Plot No. AL-2, Sector 23, GIDA Industrial Area,  
Village Sahbazganj & Domharmafi, Tehsil Sahjanwa,  
District Gorakhpur, Uttar Pradesh.

**Subject:** Establishment of Integrated Steel Plant (DRI Kilns (3,30,000 TPA), Induction Furnace with Concast (MS Billets/Hot metal for hot charging) along with 1 x 35 T Ladle Refining Furnace (LRF) & 1 x 3 Strand Billet Caster (3,56,400 TPA), Rolling Mill (3,56,400 TPA), Power Generation 50 MW [24 MW through Waste Heat Recovery Boiler (WHRB) and 26 MW through Fluidized Bed Combustion (FBC) Boiler] by M/s Ankur Udyog Ltd (Steel Division) located at Plot No. AL-2, Sector 23, GIDA Industrial Area, Village Sahbazganj & Domharmafi, Tehsil Sahjanwa, District Gorakhpur, Uttar Pradesh- Amendment in Environment Clearance -regarding.

Sir,

This has reference to your online application vide proposal no. IA/UP/IND/159657/2020 dated 22/06/2020 along with Form 4 and other documents for seeking amendment in Environment Clearance (EC) for the project mentioned above. The proposed project activity is listed at Sl. No. 3(a) Metallurgical Industries (Ferrous and Non-ferrous) under Category "A" EIA Notification, 2006 and the proposal is appraised at Central level.

- M/s Ankur Udyog Ltd was accorded EC for the project Integrated Steel Plant (DRI Kilns (3,30,000 TPA), Induction Furnace with Concast (MS Billets/Hot metal for hot charging) along with 1 x 35 T Ladle Refining Furnace (LRF) & 1 x 3 Strand Billet Caster (3,56,400 TPA), Rolling Mill (3,56,400 TPA), Power Generation 50 MW [24 MW through Waste Heat Recovery Boiler (WHRB) and 26 MW through Fluidized Bed Combustion (FBC) Boiler] vide letter, File No. J-11011/416/2017-IA.II(I) dated 18/09/2019.

**Details submitted by the project proponent**

- The amendments were sought in the existing EC for 1) Including the Rainwater harvesting cost in the CER budget and there by amendment of CER budget allocation 2) 100 % hot charging of billets. The details are as given the table below.

*Amendment in EC granted to M/s Ankur Udyog Ltd for Integrated Steel Plant (DRI Kilns (3,30,000 TPA), Induction Furnace with Concast (MS Billets/Hot metal for hot charging) along with 1 x 35 T Ladle Refining Furnace (LRF) & 1 x 3 Strand Billet Caster (3,56,400 TPA), Rolling Mill (3,56,400 TPA), Power Generation 50 MW [24 MW through Waste Heat Recovery Boiler (WHRB) and 26 MW through Fluidized Bed Combustion (FBC) Boiler]*

Point No. 1		
As per EC	As per EC Order vide dated 18 <sup>th</sup> September 2019	Request
Pg. No. 5, Paragraph no. 21 of the EC	"Further, an action plan for recharging rainwater within and outside plant premises comprising a budget provision of Rs.91.25 lakhs was submitted based on the study conducted <u>in addition to implementation expenditure of CER and EMP</u> "	We would like to bring to your kind notice that the Budget provision of <b>Rs. 91.25 Lakhs for recharging rain water is a part of the CER Budget</b> submitted as per the advice of EAC during presentation.  Please refer to Page no. 35 & Point no. 7.1.30 of the MoM of 7 <sup>th</sup> meeting of the Re-constituted EAC (Industry-1) held during 29-31 <sup>st</sup> May, 2019 stating " <b>Revised CER after considering the Cost for artificial recharging i.e. Rs. 91.25 Lakhs</b> " which has been indicated in the table as below.
Point no. 2		
Page no. 6, Specific Condition no. II of the EC	" <u>Project Proponent shall adopt 100 % hot charging</u> and the coal gasifier shall not be installed"	In the EIA report submitted to the Hon'ble Ministry as part of EC appraisal we have proposed 1 x 800 TPD Rolling Mill to produce 2,64,000 TPA of MS Re-Bars (TMT) & Structural Steel with <b>Hot charging</b> (75% of total Billets) & 1 x 280 TPD Rolling mill to produce 92,400 TPA of MS Re-Bars (TMT) & Structural Steel using <b>re-heating furnace</b> (25% of total billets).  This issue of re-heating furnace was discussed at length before the Hon'ble EAC. Please refer to the MOM of the 4 <sup>th</sup> Meeting of the Re-constituted EAC (Industry -1) page no. 16, paragraph 24(vii) recommendation of the committee " <u>Confirmation regarding use of FO only in reheating furnace</u> "  As advised by the Ministry/EAC we have dropped the coal gasifier proposal in the reheating furnace and

*Amendment in EC granted to M/s Ankor Udyog Ltd for Integrated Steel Plant (DRI Kilns (1,30,000 TPA), Induction Furnace with Concast (MS Billets) Hot metal for hot charging) along with 1 x 35 T Ladle Refining Furnace (LRF) & 1 x 1 Strand Billet Caster (1,36,400 TPA), Rolling Mill (1,36,400 TPA), Power Generation 50 MW [24 MW through Waste Heat Recovery Boiler (WHRB) and 26 MW through Fluidized Bed Combustion (FBC) Boiler]*

		<p>the same has been confirmed to the Ministry/EAC in our reply submitted to ADS dated 27<sup>th</sup> February, 2019 wherein we have undertaken that <u>"We do hereby confirm that we will use Furnace Oil (FO) /Pulverised coal in reheating furnace."</u></p> <p>100% Hot Charging is technically not possible. This matter was discussed in detail before the Hon<sup>ble</sup> EAC. Accordingly our submission for use Furnace Oil (FO) /Pulverised coal in reheating furnace was found satisfactory and we were advised not install coal gasifier.</p> <p>Even in the <b>General Conditions no. V</b> under <b>Energy Conservation measures</b> condition No. (ii) Of the EC accorded to us, it has been mentioned that <u>Use hot charging of slabs and billets/blooms as far as possible.</u></p> <p>Hence it is requested that this condition be corrected as below- <u>"Use Hot Charging of slabs and billets / blooms as far as possible and the coal gasifier shall not be installed"</u>.</p>
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#### Observations of the committee

4. The proposal was considered in the 27<sup>th</sup> meeting of Reconstitute Expert Appraisal Committee (Industry-I) held during 30<sup>th</sup> July-1<sup>st</sup> August, 2020
5. During the discussions, the committee opined that Rain Water Harvesting is a regulatory requirement and it cannot be considered under CER activities as it was not drawn from Public hearing issues or SIA studies during the preparation of EIA report.
6. Hot charging of billets upto 90% is possible and LDO can be allowed for reheating furnace in case of emergency.

#### Recommendations of the Committee:

7. In view of foregoing, after detailed deliberations, the committee recommended to amend the EC for 90% billets for hot charging and use of LDO for reheating furnace during emergency for remaining billets, i.e., for 10% of production.

*Amendment in EC granted to M/s Ankur Udyog Ltd for Integrated Steel Plant (DRI) (3,30,000 TPA), Induction Furnace with Concast (MS Billets/Hot metal for hot charging) along with 1 x 33 T Ladle Refining Furnace (LRF) & 1 x 3 Strand Billet Caster (3,56,400 TPA), Rolling Mill (3,56,400 TPA), Power Generation 50 MW [24 MW through Waste Heat Recovery Boiler (WHRB)] and 26 MW through Fluidized Bed Combustion (FBC) Boiler]*

**Decision of MoEF&CC**

8. The Ministry considered the recommendation of EAC and here by decided to accord amendment to the EC dated 18/09/2019 only for 90% billets for hot charging and use of LDO for reheating furnace during emergency for remaining billets, i.e., for 10% of production.
9. All other terms and conditions in the EC dated 18/09/2019 shall remain unchanged. This issues with the approval of Competent Authority.

(A.K. Agrawal)  
Director

**Copy to:-**

- 1) **Secretary**, Department of Environment, Government of Uttar Pradesh, Secretariat Uttar Pradesh, Sachivalaya, Bapu Bhawan, Adjacent to Vidhan Sabha, Lucknow – 226001.
- 2) **Deputy Director General of Forests (C)**, Ministry of Environment, Forest and Climate Change, Regional Office (CZ), Kendriya Bhawan, 5<sup>th</sup> Floor, Sector "H", Aliganj, Lucknow – 226020.
- 3) **Member Secretary**, Uttar Pradesh State Pollution Control Board, PICUP Bhawan, 3<sup>rd</sup> Floor, B-Block, Vibhuti Khand, Gomti Nagar Lucknow – 226 010.
- 4) **Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
- 5) **Member Secretary**, Central Ground Water Authority, 18/11, Jamnagar House, Man Singh Road, New Delhi-110011.
- 6) **District Collector**, District Gorakhpur, Government of Uttar Pradesh
- 7) **Guard File / Record file / Monitoring file.**
- 8) **MOEF&CC Website.**

(A.K. Agrawal)  
Director

*Amendment in EC granted to M/s Ankur Udyog Ltd for Integrated Steel Plant (DRI Kilns (1.35,000 TPA), Induction Furnace with Concast (MS Billets Hot metal for hot charging) along with 1 x 33 T Ladle Refining Furnace (LRF) & 1 x 3 Strand Billet Caster (1.35,400 TPA), Rolling Mill (1.35,400 TPA), Power Generation 30 MW [24 MW through Waste Heat Recovery Boiler (WHRB) and 26 MW through Fluidized Bed Combustion (FBC) Boiler]*

# UTTAR PRADESH POLLUTION CONTROL BOARD

Validity Period :04/09/2018 To 03/09/2023

Ref No. -  
32390/UPPCB/Gorakhpur(UPPCBRO)/CTE/GORAKHPUR/2018

Dated:- 26/10/2018

To ,

Shri Ankur Jalan

M/s ANKUR UDYOG LIMITED

Plot No AL - 02, Sector - 23, GIDA, NH - 28, Sahjanwa, Gorakhpur ,GORAKHPUR,273209  
GORAKHPUR

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your application form no 2988757 dated - 04/09/2018 .After examining the application with respect to pollution angle, Consent to Establish is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Iron Ore - 237600.0 TPA	Metric Tonnes/Year	
Iron Ore Pellet - 297000.0 TPA	Metric Tonnes/Year	
Imported Coal - 297000.0 TPA	Metric Tonnes/Year	
Dolomite - 16500.0 TPA	Metric Tonnes/Year	
Indian Coal - 429000.0 TPA	Metric Tonnes/Year	
Sponge Iron - 330000.0 TPA	Metric Tonnes/Year	
MS Scrap / Pig Iron - 100000.0 TPA	Metric Tonnes/Year	
Ferro Alloy - 5300 TPA	Metric Tonnes/Year	
MS Billets - 34000.0 TPA	Metric Tonnes/Year	
MS billets - 66000 TPA (Own generation)	Metric Tonnes/Year	
Dolochar - 99000 TPA	Metric Tonnes/Year	
Indian Coal - 140400 TPA	Metric Tonnes/Year	
Imported Coal - 90,000 TPA	Metric Tonnes/Year	
Rice Husk - 40000.0 TPA	Metric Tonnes/Year	

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
Sponge Iron - 330000.0 TPA	31000
MS Billet - 356400.0 TPA	33480
MS Re Bars & Structural Steel - 356400.0 TPA	33480
Power (WHRB - 24 MW & CFBC - 26 MW)	0

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
0	Metric Tonnes/Day	0	0

E: Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)
Ground Water (within premises)	Tube Well	1800.0

F. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)
Domestic	25.0
Boiler	865.0
Industrial	910.0

G- Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use
Furnace oil	13.6	Used as fuel in Reheating furnace
Others	300	Used as fuel in boiler
Coal	1546	Used as fuel in boiler, DRI Kiln , Induction Furnace and Boiler

For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

- You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
- Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 03/09/2023 to the Board.
- Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
- It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
- Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.
- Bank details.

Bank Name	Branch Name	Bank Fee Details		
		Draft No./Money Receipt No	Date	Rupees

### Specific Conditions:

1. This consent to establish is valid only for production of Sponge Iron 1000 Ton/Day, Induction Furnace 90 Ton/Day, Rolling Mill (M.S. Bars 800 ton/day, Structural Steel 280 ton/day & Power Plant 50 Megawatt.
2. This CTE is valid only after issuing the Environment clearance from MOEF & C.C. Government of India.
3. Unit must have to achieve the Consent to operate before expansion of production.
4. The industry shall develop green belt as per the protocol attached with Board's office order dated 16.02.2018 which is available on Board's Website.
5. The industry shall be install the proper capacity of ETP according project report.
6. The industry shall be install the proper capacity of industry.
7. No effluent should be discharge out side of the factory premises.
8. NOC from CGWA must be obtain before the start of the production.
9. Separate Energy Meter must be installed on ETP & STP.
10. The industry shall be install electro static precipitator for Control of Air Pollution.
11. The fly ash should be scientifically disposed off so no complaint could not achieve.
12. The industry shall be submit Ash Management Plan within one month.
13. The industry shall be submit Air Pollution Control System from unloading of raw material.
14. The industry shall be install water curtaining around the unloading site of raw material.
15. the industry shall be covered of raw material yard.
16. The industry is directed to install roof top rain water harvesting for recharging of rain water.
17. On-line effluent quality monitoring system should always link the server of CPCB and UPPCB
12. On-line emission continues monitoring system should be install on Air Pollution Control system.
18. The boiler in the industry must use bio coal or bio briquette up to 20% as per availability.
19. The industry is directed to comply the order of CPCB and Ministry of Environment, Forest & Climate Change, Government of India regarding Textile Industries.
- 20 The industry is directed to comply the provisions of Hazardous and other Waste (Management & Trans boundary Movement)Rules, 2016.
21. The industry is directed to comply the provisions of municipal solid waste management rules, 2016.
22. Project proponent shall submit a bank guarantee of Rs. 10.00 lacs within 15 days of issuance of the certificate, comprising above condition no 1 to 21 for ensuring the compliance of conditions.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 26/11/2018 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

PRAMOD KUMAR  
AGARWAL

Digitally signed by PRAMOD  
KUMAR AGARWAL  
Date: 2018.11.06 16:25:06 +05'30'

Dated:- 26/10/2018

Copy To -

Regional Officer, U.P. Pollution Control Board, Gorakhpur for information and necessary action.

PRAMOD KUMAR  
AGARWAL

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## Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

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UPPCB/Gorakhpur(UPPCBRO)/CTO/both/GORAKHPUR/2022 Date: 22/06/2022

To,

M/s

**ANKUR UDYOG LIMITED**

Plot No AL - 02, Sector - 23, GIDA, , Sahjanwa, Distt - Gorakhpur ,GORAKHPUR,273209

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

Consent No-16750886      Date-22/06/2022

CCA is hereby granted to ANKUR UDYOG LIMITED located at Plot No AL - 02, Sector - 23, GIDA, , Sahjanwa, Distt - Gorakhpur ,GORAKHPUR,273209. subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA ANKUR UDYOG LIMITED granted for the period from 13/06/2022 to 31/12/2026 and valid for manufacturing of following products with Capital Investment/Net Assets Values 50048.00 Lakhs

S No	Product	Quantity	Unit
1	MS Billets	300300	Metric Tonnes/Year
2	Sponge Iron	212500	Metric Tonnes/Year
3	MS Re Bar and Structural Steel	291300	Metric Tonnes/Year
4	Captive Power Plant (16 MW- WHRB)	16	Megawatt
5	Captive Power Plant (14 MW- CFBC)	14	Megawatt

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility and discharge point
Domestic	15 KLD	STP
Industrial	Recycling of Cooling Water	ETP

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

The treated effluent shall be recycled to the maximum extent and should be reused within the premises gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

#### Industrial Effluent Quality Standard

S.No.	Parameter	Standard
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(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards.

S No.	Parameters	Standards
1	pH	As prescribed by Hon'ble NGT order dated 30.04.2019 in O.A. No. 1069/2018
2	BOD (mg/L)	As prescribed by Hon'ble NGT order dated 30.04.2019 in O.A. No. 1069/2018
3	TSS (mg/L)	As prescribed by Hon'ble NGT order dated 30.04.2019 in O.A. No. 1069/2018
4	Fecal Coliform (MPN/100ml)	As prescribed by Hon'ble NGT order dated 30.04.2019 in O.A. No. 1069/2018
5	Remarks	15 KLD Treated Sewage

#### 3. Conditions under Air Act :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

#### Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	625TPD DRI kilns with 69TPH WHRB (Electro Static Precipitators (ESP) - 1 nos.)		1	Particulate Matter	As per E(P)A Rules, 1986

2	03nos x 30T capacity (900TPD) Induction Furnaces with CCM (Fume Extraction system with bag filters 02 Nos.) for Primary Fume Extraction		2	Particulate Matter	As per E(P)A Rules, 1986
3	03nos x 30T capacity (900TPD) Induction Furnaces with CCM (Fume Extraction system with bag filters 02 Nos.) for Secondary Fume Extraction		3	Particulate Matter	As per E(P)A Rules, 1986
4	55 TPH CFBC Boiler with Electro Static Precipitator		4	Particulate Matter	As per E(P)A Rules, 1986

#### Emission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	As per E(P)A Rules, 1986
2	2	Particulate Matter	As per E(P)A Rules, 1986
3	3	Particulate Matter	As per E(P)A Rules, 1986
4	4	Particulate Matter	As per E(P)A Rules, 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Unit will not use any type of restricted fuel.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

**6. Compulsory documents to be submitted by the Industry/Unit :-**

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

10. In compliance to the G.O dated 1011/81-7-2021-09 (Writ)/2016 dt.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent shall be revoked by the Board.

11. The industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO shall be revoked.

**Chief Environmental Officer, Circle-6**

RAM KUMAR  
SINGH

Copy to:

Regional Officer, U.P. Pollution Control Board, Gorakhpur for information and necessary action.

**Chief Environmental Officer, Circle-6**

RAM KUMAR SINGH

**Annexure**

**Specific Conditions**

1. This consent is valid for production of MS Billets (3,00,300 TPA), Sponge Iron (2,12,500 TPA), MS Re Bar and Structural Steel (2,91,300 TPA) and Captive Power Plant (16 MW- WHRB & 14 MW- CFBC) maximum.

2. The all conditions mentioned in the environmental clearance issued vide letter no- J11011/416/2017-1A II (I) dated 18.09.2019, dated 01.12.2020 by MOEF & CC and Consent to Establish vide UPPCB letter dated 26.10.2018 shall prevail.

- Consent is issued only for discharge of domestic effluent. The industry is not allowed to discharge any effluent.
- Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) Act, 1986 and Environment (Protection) Rules, 1986 for the previous year ending 31st March on or before 30th September every year.
5. Implementation report of Compliance of consent conditions must be submitted within one month.
6. The consumption of electricity, nutrient and chemicals in operation of STP must record on logbook regularly.
7. The industry is directed to reuse the maximum treated domestic effluent.
8. The industry is directed to continuously operate all units of S.T.P. regularly.
9. The cooling water shall recycle in closed circuit. It should not discharge in any condition.
10. The industry shall construct pucca to rest storm water drain inside the factory premises.
11. Industry shall submit analysis report of treated domestic effluent after interval of every three months duly analysed by Board or N.A.B.L. accredited laboratory.
12. The industry shall ensure in the provision of charter for Integrated Steel Plant made by CPCB.
13. Audited Balance Sheet/ C.A. Certificate should be submitted within one month from the date of issue of this Certificate for verification of Consent fee payable.
14. This consent is being issued under consideration the order passed by Hon'ble NGT in OA no. 116/2014 Meera Shukla V/s Municipal Corporation Gorakhpur and others.
15. The unit shall comply with the provisions of Hazardous & Other Waste (Management & Trans boundary Movement) Rules, 2016.
16. The industry shall develop green belt as per the protocol attached with Board's office order dated 16.02.2018 which is available on Board's Website.
17. The conditions mentioned in the consent must be complied by the industry and submit the compliance report to UPPCB within the stipulated time period.
18. Air Pollution Control System (i.e. bag filters, electro static precipitators) must be operated regularly and logbook of energy consumed for the same shall be maintained.
19. The unit shall comply with the provisions of Solid and other Waste Management Rules, 2016.
20. The industry shall ensure the regular water sprinkling for control of dust emission generated from storage of raw material and loading of product and unloading of raw material.

23. The industry shall ensure the regular water sprinkling in industry premises and near the railway siding.
24. The industry shall install proper capacity of ash dyke for disposal of Ash generated from power plant and iron plant.
25. The industry shall ensure safe disposal of slag generated from induction furnace plant in future.
26. The industry shall ensure the storage of fly ash, boiler bottom ash and slag in covered shed for disposal. So the fugitive emission be minimum. For disposal of solid waste industry shall use covered trucks.
27. The industry shall store raw material in covered shed.
28. The industry shall construct pucca to rest storm water drain inside the factory premises.
29. Ash generated by the industry should be disposed off in a scientific manner in such a way that it shall not adversely affect the soil and nearby area.
30. The industry shall install 24x7 continuous emission monitoring system at process stacks to monitor stack emission with respect to standards prescribed in Environmental (Protection) Rules, 1986 vide GSR 277 (E) dated 31st March 2012 (Integrated iron & Steel), GSR 414 (E) dated 30th May 2008 (Sponge Iron) as amended from time to time and connected to SPCB and CPCB online servers and calibrates these system from time to time accordance to equipment supplier specification through labs recognized under Environmental (Protection) Rules, 1986 or NABL accordance laboratories.
31. The industry shall install system to carryout Continuous Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission, and SO2 and NOx in reference to SO2 and NOx emission) within and outside the plant area at least at four locations (one within and three outside) the plant area at an angle of 120° each), covering upwind and downwind directions.
32. Sampling facility at process stacks and at quenching towers shall be provided as per CPCB guidelines for manual monitoring of emissions.
33. Pollution control system in the steel plant shall be provided as per the CREP Guidelines of CPCB.
34. Sufficient number of mobile or stationery vacuum cleaners shall be provided to clean plant roads, shop floors, and roofs regularly.
35. Recycle and reuse ore fines, coal and such other fines collected in the pollution control devices and vacuum cleaning devices in the process after briquetting/agglomeration.
36. The industry shall install Dry Gas Cleaning Plant with bag filter for SMS converter.
37. The ETP for coke and by-product shall meet the standards prescribed in GSR 277 (E) dated 31st March 2012 (Integrated iron & Steel), GSR 414 (E) dated 30th May 2008 (Sponge Iron) as amended from time to time; SO 3305 (E) dated 07.12.2015 (Thermal Power Plants) as amended from time to time.
38. CO2 injection shall be provided in GCP of SMS to reduce pH in circulating water to ensure optimal

treated water for converter gas cleaning.

industry shall make efforts to minimize water consumption in the steel plant complex by segregation of water, practicing cascade use and by recycling treated water.

Waste recycling plant shall be installed to recover scrap, metallic and flux recycling to SMS.

39. Used refractories shall be recycled as far as possible.

40. SMS slag after metal recovery in waste recycling facility shall be conditioned and used for road making, railway track ballast and other applications.

41. The industry shall establish linkage for 100 % reuse of rejects from waste recycling plant.

42. 100 % utilization of fly ash shall be ensured.

43. Oil collection pits shall be provided in oil cellars to collect and reuse/recycle spilled oil.

44. The Order issued by Hon'ble Courts/Hon'ble NGT, MoEF& CC, Central Pollution Control Board, U.P Pollution Control Board and directions issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India. Shall be complied with.

45. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Law.

46. If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will be suspended during the pendency of the closure period and after ensuring the compliance and after revocation of closure order, the CTO will be deemed to be restored subject to the effective date of revocation of the closure order, with imposed conditions thereof.

#### **General Conditions:-**

The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.

1. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

2. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

3. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

4. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

5. The industry shall provide uninterrupted entry to the STPs/ETPs inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.

6. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

7. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all

Board's offices. In case of failure of pollution control equipment, the production process connected with the industry shall be stopped with immediate effect.

The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack in case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.

10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
11. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
12. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
13. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
14. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
15. The authorization is valid for temporary storage of Hazardous Waste within premises only.
16. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises
17. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
18. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
19. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
20. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
21. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
22. The storage area should be fenced properly and Sign/Notice Board indicating  $\frac{1}{2}$ Danger $\frac{1}{2}$  and  $\frac{1}{2}$ Hazardous $\frac{1}{2}$  shall be displayed at appropriate position both in Hindi and English.
23. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
24. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

RAM KUMAR SINGH

Chief Environmental Officer, Circle-6